

Joint Report of the Committee

Submitted in Reference to

Hon'ble National Green Tribunal (NGT), Central Bench,

Bhopal order dated 20-02-2023 in the Matter of

Original Application No. 15/2023 (CZ)

Ashok Malik

Versus

Commissioner, Ajmer Municipal Corporation & Others

Member of the Committee

1. Sh Rajendra Singh, ADM (Administration), Nominee of District Collector, Ajmer.
2. Smt. Sita Verma, Deputy Commissioner, Ajmer Municipal Corporation, Ajmer.
3. Sh Deepak Tanwar, EE & Regional Officer, RSPCB, Kishangarh (Nodal Officer)

Joint Report of the Committee

In compliance of the Hon'ble National Green Tribunal (NGT) Central Bench, Bhopal order dated 20.02.2023, in the matter of Original Application No. 15/2023 (CZ), Ashok Malik versus Commissioner, Ajmer Municipal Corporation and Others, the Committee of following 03 members visited the 03 complaint sites located at Dumping Yard, Makhupura, Bandi Nallah, near Mittal Hospital, Ajmer and MRF Site, near Kanji House, Ajmer on 15.03.2023 to record the factual situation and actions required to be taken:

1. Sh Rajendra Singh, ADM (Administration), Nominee of District Collector, Ajmer.
2. Smt. Sita Verma, Deputy Commissioner, Ajmer Municipal Corporation, Ajmer.
3. Sh. Deepak Tanwar, EE & Regional Officer, RSPCB, Kishangarh (Nodal Officer)

As per the order of Hon'ble NGT, the Committee verified the factual status on the issues mentioned by honorable NGT in the case.

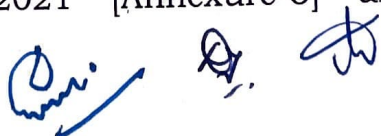
Observations :-

1. The joint committee visited the Trenching Ground of Ajmer city located at Makhupura. This is a notified Trenching ground by order no. कअ/राजस्व/एफ-12/सी/2015/75 dated 04/12/2000 (Annexure-1). Solid waste has been continuously transported on this site for more than 25 years.

Project of bio-mining of legacy waste and reclamation of land area of Makhupura Trenching Ground was undertaken by Ajmer Smart City Ltd. under Smart City Mission. Work of bio mining was under process on the site.

2. The tender for the aforementioned work was allotted to M/s National Federation of farmers procurement processing and retailing Cooperatives of India Ltd. (NACOF), Bhopal through e-procurement [Annexure-2]. Under this contract, bio- mining of 360000 cubic meter of legacy waste has to be carried out by the contractor. The process involves bio mining by tractor/tillers to make wind rows using JCBs and screening of material to get fractions of different size and weight by using multi-deck vibratory screens or trommels.

For this purpose, M/s NACOF has installed trommel and prozzolana in September 2021 [Annexure-3] and processed



approximately 191000 cubic metre of legacy waste so far. The resultant RDF after processing of legacy waste is being transported to M/s Shree Cement Ltd., Beawar for coprocessing in cement kiln. The sand remained after processing is being utilized for leveling of Makhupura Trenching ground as reclamation of the same.

3. During the visit of Joint committee, it was observed that processing of legacy waste was under progress using above machineries [Annexure-4]. The soil after processing of the same waste was found stored onto the ground. It was also observed that no biomedical and E-waste was dumped on the aforementioned solid waste disposal site.

It is important to submit herewith that a common biomedical waste facility in the name of M/s Sales Promoter, located at Village-Sendriya, Ajmer is working on biomedical waste disposal of Ajmer District, regulated by RSPCB under Biomedical Waste (Management and Handling) Amendment Rules, 2020.

For E-waste management two authorized recyclers, M/s Vinay Traders and M/s Abhinav Enterprises are operating in Ajmer city for collection, handling and disposal of e-waste. In continuation of this, RSPCB in collaboration with M/s Godrej, India conducted an e-waste collection drive for two days in the year 2022. Further, it is also stated herewith that RSPCB is organising e- waste collection drive again in this year.

4. It was observed that the work of legacy waste handling on site using trommel and prozzolana is being carried out as per guidelines for disposal of Legacy waste (Old MSW) defined by CPCB, New Delhi dated Feb., 2019 [Annexure-5].
5. The petition is revolving around the contract between M/s NACOF and AMC. The similar petition was raised in O.A. No. 04/2023 (CZ), application for which was not maintained and thus, disposed off by honourable NGT Central Zone Bench (Bhopal) vide order dated 18.01.2023 directed inter alia as follows "the issues raised in this application are purely contractual in nature and utilisation of fund is not according to rules, as stated by the application. Nothing has been disclosed regarding the violation of environmental rules. There is nothing material for the Tribunal to intervene in the contractual matters. Applicant has remedy to approach before the appropriate authority, if there is any violation of contractual obligations. Application is not maintainable.

With these observations, the Original Application No. 04/2023(CZ) stands **disposed of**."

As far as the matter of improper management of municipal solid waste of Ajmer city is concerned, it is submitted that AMC is utilizing 160 Auto Tippers, 32 Tractors, 21 Dumpers, 09 Loaders, 05 JCBs, 04 Poclans, 16 Mud pumps, 04 Compact machines, 02 Sweeping machines and 01 De-weeding machine. Thus, AMC has optimal resources for solid management of Ajmer city. Segregation of wet and dry MSW is upto satisfactory level and awareness for the same is being conducted through jingles and advertisement in local newspapers, from time to time. Segregation at source i.e. at household is a continuous process and is satisfactory as the same is being done by operators of the Auto Tippers.

6. As per the MSW Rules 2016 Rule '4.0' Segregation is the core responsibility of the waste generator.

"Every waste generator shall segregate and store the waste generated by them in three separate streams namely Bio- Degradable, Non Bio- Degradable, and Domestic Hazardous Waste in suitable bins and handover segregated waste to authorized waste pickers or waste collectors as per the direction or notification by the local authorities from time to time." AMC has been through various activities trying for behavioural change of citizens.

7. Environmental monitoring of the location conducted by NABL accredited laboratory was conducted in the year 2021 for air, noise, soil and water quality. The results of parameters of air, water, soil and noise were found to be insignificant with respect to the complaint raised by the petitioner [Annexure-6].
8. For the collection of garbage at various places of city, cemented Collection yards have been constructed. The waste so collected in these yards, finally, transported to the dumping site of Makhupura Trenching ground on a daily basis. Photographs of the same are enclosed as (Annexure-7).
9. During the site visit, it was observed that the PHED water supply line is laid inside the boundary of Makhupura Trenching Ground but no damage was found in the same. It was found that the contamination of water due to MSW is not possible as distance of the bio mining site from the water pipe line is more than 100 metres and no waste was found dumped near to the water pipe line.
10. Dumping of MSW on the site is continued for more than 25 years, thereby made big heaps of the same. Provision of collection of leachate and fire hazards due to generation of methane may be undertaken taking care of CPCB guidelines for disposal of legacy waste. In continuation to this, it is submitted that development of

sanitary landfill site has also been proposed on the same location for which Environmental clearance from MoEF & CC is under progress.

11. The joint committee also visited the temporary waste dumping yard located at Bandi Nallah near Mittal Hospital, Ajmer. This dumping yard is a complete concreted structure, therefore, percolation of any liquid causing soil and water pollution is not possible Beautification work i.e. Bandi front development work has been under taken by Ajmer Smart City.
12. Visit of Material Recovery Facility (MRF) located near Kanji House, Panchsheel, Ajmer revealed that the facility has not obstructed the natural catchment area of Lohagal Lake/ any natural nallah [Annexure-8].

It is thus, concluded that the bio mining of legacy waste and reclamation of land under Smart City Mission is a corrective measure to process the year old municipal waste.



Rajendra Singh,
Nominee of District Collector,
Ajmer



Smt. Sita Verma,
Deputy Commissioner, AMC
Ajmer



Deepak Tanwar,
EE & Regional Officer, RSPCB,
Kishangarh, Ajmer

// कार्यालय जिला कलक्टर, अजमेर जिला अजमेर //

क्रमांक :- कअ/राजस्व/एफ-12/सी/2015/ 75

दिनांक :- 4/12/2000

:: आदेश ::

इस कार्यालय के तम संख्यक आदेश क्रमांक- 149 दिनांक 31.12.97 को संशोधित करते हुए राज्य सरकार के राजस्व एवं उपनिवेशन विभाग, राज. जयपुर के पत्र संख्या- एफ 6/124/रे/4/83/30 दिनांक - 18.11.83 के अनुसार में ग्राम माजपुरा तहसील अजमेर के निम्नलिखित कुल कित्ता 6 की 792-15-10 बीघा सिवायक वक भूमि को ट्रेडिंग ग्राउण्ड हेतु नगर परिषद, अजमेर को हस्तान्तरित करने के स्तद द्वारा आदेश दिये जाते हैं :-

ख.नं.	कुल रकबा	वन भूमि का रकबा	उपलब्ध सिवायक भूमि जो ट्रेडिंग ग्राउण्ड हेतु हस्तान्तरित रकबा
1028	112-08-00	44-01-00	68-07-00
1029	1000-08-10	919-07-00	81-01-10
1030	152-15-00	7-16-00	144-19-00
1255	314-04-00	-	310-14-00
1256	99-00-00	77-16-00	13-00-00
1263	181-14-00	-	174-14-00
कुल कित्ता 6			792-15-10

उक्त आदेश दिनांक 31.12.97 की शर्तें एवं निबन्धन यथावत पूर्वानुसार

प्रभावी रहेगी।

सा/कलक्टर, अजमेर

दिनांक :- 4/12/2000

क्रमांक :- कअ/सम/ 7/81-86

प्रतिलिपि निम्न को इस कार्यालय के पृष्ठान्त क्रमांक-8610-15 दिनांक 31.12.97 के संदर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :

1. शासन उप सचिव, राजस्व ग्रुप-3 विभाग, राजस्थान-जयपुर।
2. उपखण्ड अधिकारी, अजमेर।
3. प्रभारी अधिकारी, जिराले शाखा, कलक्टर, अजमेर।
4. आयुक्त, नगर परिषद, अजमेर।
5. तहसीलदार, अजमेर
6. आदेश पत्रावली।

अतिरिक्त कलक्टर, अजमेर.



Smart City

Annexure - 2

CIN: U75302RJ2016SC000077

Ajmer Smart City Ltd., Ajmer

Opposite RRTI, Near High Security Jail, Jaipur Road, Ajmer (Raj.) PIN-305023
e-mail: asciajmercity@gmail.com, Tel: 0145-2970922

No. ASCL/NIT-63/2020-21/ 6692

Date: 04.03.2021

Letter of Acceptance

M/s National Federation of Farmers Procurement
Processing & Retailing Co-operatives of India Ltd.,
HIG-6, 3rd Floor, Amer Complex, Zone-II,
MP Nagar Bhopal - 46201
Phone:- 0755-2572506
Email: - naccofanil@gmail.com

I am directed to convey to you that your Bid NIT-63/2020-21/4017-19 dated 26.11.2020 (Addendum-1 dated 17.12.2020) & Price bid (Considered as per modification to be read in BoQ after Addendum-1 dated 17.12.2020) opened on 09.02.2021 for execution of the work of "Mining of Legacy Waste and Recovery of Land of Makhapura Trenching Ground of Municipal Corporation, Ajmer (NIT No-63 dated 26.11.2020) for the accepted Contract Price of Rs. 8,74,80,000.00 (INR Rs. Eight Crore Seventy Four Lakhs Eighty Thousand Only) (inclusive of all taxes) as corrected and modified in accordance with the Instructions to Bidders is hereby approved and accepted by the competent authority.

Sr. N o.	Item Description	Quantity (As per Add-1)	Unit (As per Add-1)	Rate in Rs. (Quoted Online)	Work Order Amount in Rs. (As per Add-1)
1.	BoQ-1 H-Schedule Tipping Fee (Inclusive of all taxes)				
1.	Positive tipping fee	360000.00	Per Cubic Meter (CUM)	Rs. 243.00	8,74,80,000.00
2					
				Total	8,74,80,000.00
In words: Rupees Eight Crores Seventy four lakhs eighty thousand only (Inclusive of all taxes)					

You are hereby requested to furnish Performance Security @ 10% of Work order amount equivalent to Rs. 87,48,000/- (Rs. Eighty Seven Lac Forty Eight Thousand Only) Or as per latest rules under RTPP Act 2012 valid up to 60 days from the date of expiry of the defect liability period in the form provided at the tender document within 15 days of the receipt of this letter and to sign the contract, failing which action as per contract clause and sub section 2 of section 42 of the RTPP Act 2012 will be taken. Bank guarantee submitted against the performance shall be en-cashable/ revocable at Ajmer.
The stamp of 0.15 % 1,31,220/- rupees also is to be submitted for the purpose of the agreement.
Date of commencement and completion of the work shall be 13.03.2021 & 12.06.2022 respectively which may please be noted.

No. ASCL/NIT-63/2020-21/ 6692-97
Copy to following for information and necessary action: -

1. Chief Executive Officer Ajmer Smart City Limited, Ajmer.
2. Additional Chief Executive Officer, Ajmer Smart City Limited, Ajmer.
3. Chief Accounts Officer, Ajmer Smart City Limited, Ajmer.
4. Sh. Arvind Yadav, SE, Sh. O.P. Dhindwal, XEN, Smt. Seema Choudhary, AEN, Sh. Arvind Dayma, JEN,
Sh. Ruparam Chouhary, HO, Sh. Dhanraj, SI, Ajmer Municipal Corporation for Compliance.
5. Team Leader, PMC-ASCL, Ajmer.

Chief Engineer
Ajmer Smart City Limited, Ajmer

Dated: 20/04/2021

Chief Engineer



Ajmer Smart City Ltd., Ajmer

Smart City

Opposite RRTI, Near High Security Jail, Jaipur Road, Ajmer (Raj.) PIN-305023
e-mail: asclajmercity@gmail.com, Tel: 0145-2970922

No. ASCL/NIT-74/2021-22/1371-1378
Date: 24-06-2021

Letter of Acceptance

M/s National Federation of Farmers Procurement
Processing & Retailing Co-operatives of India Ltd(NACOF)
And National Co-operative construction &
Development Federation of India Ltd (NFCD) - (JV)
HIG-6, 3rd Floor, Amer Complex, Zone-II,
MP Nagar Bhopal - 462011
Phone:- 0755-2572506
Email: - naccofanll@gmail.com

I am directed to convey to you that your Bid NIT-74/2021-22/191-193 dated 15.04.2021 and Price bid opened on 18.06.2021 for execution of the work of "Design, Build, Operate and Transfer of 300 TPD Compost & RDF Plant Including Engineered Sanitary Landfill for Municipal solid waste at Makhupura Trenching Ground Ajmer along with Operation and Maintenance for next 15 years based on Solid Waste management Rules, 2016(With latest Amendments, if any) on PPP Mode" (NIT No-74 dated 15.04.2021) for the accepted Tipping fee amounting to Rs.369.00 (Rupees Three Hundred Sixty Nine Only) per tonne with the Viability Gap Funding (VGF) amount of Rs.15,00,00,000.00 (Rupees Fifteen Crore Only) in accordance with the RFP is hereby approved and accepted by the competent authority.

"Table -H Schedule"

Sr. No.	Item Description	Quantity	Units	BASIC RATE In Figures To be entered by the Bidder in Rs. P	TOTAL AMOUNT Including all Taxes Rs. P
1	2	3	4	5	6
1	Design, Build, Operate and Transfer of 300 TPD Compost and RDF Plant Including Engineered Sanitary Landfill for Municipal Solid Waste at Makhupura Trenching Ground Ajmer along with Operation and Maintenance for next 15 years, using suitable technology based on Solid Waste Management Rules, 2016 (with latest amendments, If any) on PPP mode."as per RFP. Quantity: 300 tonnes processing plant and 75,000 cum sanitary land fill				
				VGF Amount - 15,00,00,000.00	
2	Contractor have to Quote either +ve or -ve tipping fee. (+) tipping fee means the fee to be paid by Ajmer Municipal Corporation to the bidder. (-) tipping fee means the fee to be paid by the bidder to Ajmer Municipal Corporation. If the contractor quote +ve tipping fee, then in the column of -ve he should quote 0, If the contractor quote -ve tipping fee, then in the column of +ve he should quote 0,				
3	+ ve Tipping Fee.	1	Per tonne	369.00	369.00
4	- ve Tipping Fee.	1	Per tonne	0.00	0.00
				Total	369.00

Sr. No.	Item Description	Quantity	Unit (As per Add-1)	Rate in Rs. (Quoted Online)	Work Order Amount In Rs.
1.	Viability Gap Funding VGF)			15,00,00,000.00	15,00,00,000.00
2.	Positive tipping fee		Per tonne	369.00	369.00



Smart City

Ajmer Smart City Ltd., Ajmer

CIN: U75302RJ2016SGC056429

Opposite RRTI, Near High Security Jail, Jaipur Road, Ajmer (Raj.) PIN-305023
e-mail: asclajmercity@gmail.com, Tel: 0145-2970922

You are hereby requested to furnish Performance Security @ 10% of Work order amount equivalent to Rs. 1,50,00,000/- (Rs. One Crore Fifty Lacs Only) Or as per latest rules under RTPP Act 2012 valid for a period of 60 days beyond the date of completion of all contractual obligations including operation and / or maintenance and defect liability period in the form provided at the tender document within 15 days of the receipt of this letter and to sign the contract, failing which action as per contract clause and sub section 2 of section 42 of the RTPP Act 2012 will be taken. Bank guarantee submitted against the performance shall be en-cashable/ revocable at Ajmer. The stamp of 0.15 % equal to Rs.2,25,000.00/- also is to be submitted for the purpose of the agreement.

The contractor will have to enter into a tri-partite agreement with the Ajmer Smart City Limited, Municipal Corporation, Ajmer and the Contractor and the work will be carried out within the terms and conditions of this tri-partite agreement.

The amount of Viability Gap Funding (VGF) shall be arranged and paid by the Ajmer smart City Limited from Smart City funds and that the Tipping fee will be paid by the Municipal corporation, Ajmer.

Date of commencement and completion of the work shall be 05.07.2021 & 04.01.2023 respectively with an O&M for a period of 15 years from the completion which may please be noted.


Chief Engineer
Ajmer Smart City Limited, Ajmer

Dated: 24-06-2021

No. ASCL/NIT-74/2021-22/1371-1378

Copy to following for information and necessary action: -

1. PA to Secretary, LSGD, Govt of Rajasthan, Jaipur & Chairman, Smart City Mission Rajasthan, Jaipur.
2. The Mayor, Municipal Corporation, Ajmer.
3. The Chief Executive Officer, Ajmer Smart City Limited, Ajmer.
4. The Additional Chief Executive Officer, Ajmer Smart City Limited, Ajmer.
5. The Chief Accounts Officer, Municipal corporation, Ajmer / Ajmer Smart City Limited, Ajmer.
6. Mr. Arvind Yadav, SE/ Mr. O.P. Dhindwal, XEN/ Mrs. Seema Chaudhary, AEN/ Mr. Arvind Dayma, JEN/ Mr. Rupa Ram Chaudhary, HO/ Mr. Dhanraj, SI/ Ajmer Municipal Corporation for necessary compliance.
7. Team Leader, PMC, Ajmer Smart city limited, Ajmer.


Chief Engineer



NACOF

Annexure-3
भारतीय राष्ट्रीय कृषक उपज उपार्जन, प्रसंस्करण एवं फुटकर सहकारी संघ मर्यादित (नेकोफ)

**NATIONAL FEDERATION OF FARMERS PROCUREMENT PROCESSING
& RETAILING CO-OPERATIVES OF INDIA LTD. (NACOF)**

भारत सरकार के कृषि एवं सहकारिता मंत्रालय के तत्वाधान में

बहुराज्य सहकारी समिति अधिनियम 2002 (39 अंक 2002)

पंजीयन नं.- एम.एस.सी. एस./सी.आर/320/2009

Under the Aegis of Ministry of Agriculture &
Cooperation, Govt. of India

Under Multi-State Cooperative Society Act 2002 (39 of 2002)

Registration No. MSCS/CR/320/2009

State Office : HIG-6, 3rd Floor, Amer Complex, Zone-II, MP Nagar Bhopal-462011

Ph:- 0755-2572506 | Mobile:- 9399342907 | E-mail : nacofanil@gmail.com

Ref: NACOF/M.P./AJMER/2023-24/01

Date: 05.04.2023

To,
The CEO
M/S Ajmer Smart City Limited Near
High Security Jail,
Jaipur Road Ajmer- Rajasthan

Subject: Leachate management for legacy waste

Reference (1): LOA (No. ASCL/NIT-63/2020-21/6692) Dated: 04-03-2021 for
Bioremediation/Biomining of Legacy Waste of Makhupura Trenching Ground of Municipal
Corporation Ajmer.

Respected Sir,

NACOF India Ltd is currently performing the bio-mining of legacy waste where we are segregating and processing the waste. This letter is regarding the leachate management which we are currently following. Some leachate tickles out from legacy waste when heaps are opened up; this is not produced by the formation of wind-rows or cones, which in fact help to dry out the waste by aerated decomposition. Though small quantity of leachate which is generated is recirculated onto wind-rows as type of bio-culture, which enhances the decomposition of bio degradable waste and the rest is sun dried. This is what we are currently practicing. As recirculation of leachate is done, it also helps in prevention of fire and smoke.

We have installed two sets of trommels as prescribed in RFP and additionally we had provided two Vibrating Screens which were removed in the month of October 2022 as they had gone for maintenance. Our trommels are in perfect running condition. We have also installed a Ballistic Separator and Shredder in January 2023 at Makhupura trenching ground for disposal of RDF.

In continuation to this, it is submitted that development of a Sanitary Landfill (SLF) site has also been proposed on the same location for which Environmental clearance from MoEF & CC and CPCB is under progress. This SLF would be equipped with latest Leachate Treatment Plant (LTP) facility. So in future any leachate which is being generated in the dump site will be treated in the most efficient manner.

CC:

1. Executive Engineer - Ajmer Municipal Corporation.
2. Team Leader - Ajmer Smart City Limited.

Mayank Dubey
For NACOF

Mayank Dubey

Ajmer Smart City Limited, Ajmer

Abstract of Cost - 9th RA Bill

Annexure-2

Name of Work:		Mining of Legacy Waste and Recovery of Land of Makhapura Trenching Ground of Municipal corporation Ajmer					
Name of Firm :		National Federation of Farmers' Procurement, Processing and Retailing Cooperatives of India Ltd, (NACOF)					
LOA No :		ASCL/NIT-63/2020-21/6692 Date : 04.03.2021					
LOA Amount		8,74,80,000.00					
S.D.O Start		13.03.2021					
S.D.O Comp.		12.06.2022					
A.D.O Comp.		WIP					
Date of Billing		01.07.2022					
S. No	Item No.	Description	Unit	Quantity	Rate as per BOQ	Amount	Remarks
1		Positive tipping fee	Cum				
		Qty B/F from CMB No :- Legacy Waste/8th RA/Abstract, Page No :- 1	Cum	183109.43			
		Qty B/F from CMB No :- Legacy Waste/9th RA/Measurement, Page No :- 3	Cum	7926.29			
		Total Quantity	Cum	191035.72	243.00	4,64,21,679.96	
						4,64,21,679.96	
						-4,44,95,591.49	
						19,26,088.47	
						19,26,088.00	

1- Verified for Rs. 19,26,088 only.

(In words: _____)

II- Certificate and signature

- 1 The work done as per specifications.
- 2 The inspection, tests report, photographs of work executed is enclosed.
- 3 All T&P and materials have been arranged by the contractor on his own level.
- 4 Nothing is outstanding against the contractor.
- 5 Due to non lifting of RDF at site following amount should kept withheld

- (i) 90741.91 Cum @ 36.45= Rs. 3307542.62
- (ii) 42379.68 Cum @ 36.45 = Rs. 1544739.34
- (iii) 27841.97 Cum @ 36.45 = Rs. 1014839.81
- (iv) 7926.29 Cum @ 36.45 = Rs. 288913.27

Total = Rs. 6156035.04

(-) Already Withheld amount = Rs. 5867121.77

Withheld Amount from This Bill = Rs. 2,88,913.27

FOR NACOF

Signature of Contractor

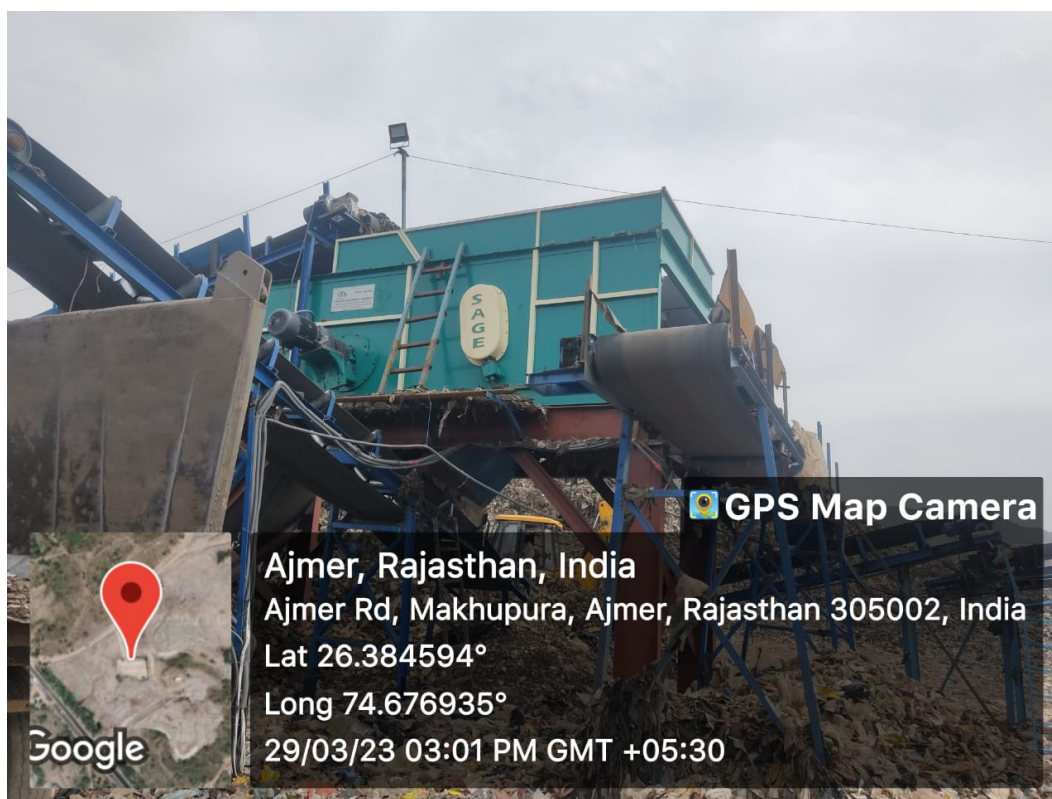
PMC Engg.

Team Leader (PMC)

JEN (Civil)

XEN (Civil)

ANNEXURE – 4





GPS Map Camera

Ajmer, Rajasthan, India

Ajmer Rd, Makhupura, Ajmer, Rajasthan 305002, India

Lat 26.384554°

Long 74.676836°

29/03/23 03:00 PM GMT +05:30

Google



अजमेर 08-03-2022

दैनिक भास्कर
समूह

3 भाषाएँ | 12 राज
61 संस्करण

दैनिक भास्कर

अजमेर, मंगलवार, 8 मार्च, 2022

• नई प्रोजेक्शन मशीन भी इंस्टाल, 90 दिनों में साफ हो जाएगा 20 साल से जमा लीग्रेसी वेस्ट ट्रेचिंग ग्राउंड पर कचरे के पहाड़ दिखने लगे हैं समतल

मिती रिपोर्टर | अजमेर

अगले 90 दिनों में माखपुरा स्थित ट्रेचिंग ग्राउंड पर पिछले बीस सालों से जमा कचरे का पहाड़ पूरी तरह से साफ हो जाएगा। अब तक 1.05 लाख क्यूबिक मीटर कचरा साफ हो चुका है, 10-10 मीटर ऊंचे कचरे के पहाड़ समतल नजर आने लगे हैं। ट्रेचिंग ग्राउंड पर कुल 3.60 लाख क्यूबिक मीटर कचरा करीब 2 लाख 20 हजार टन कचरा जमा था। प्रतिदिन 1200 क्यूबिक मीटर कचरा साफ हो रहा है। 8 करोड़ 70 लाख रुपए समर्पण पर जमा किए जा रहे हैं। एक नई प्रोजेक्शन मशीन शनिवार को अजमेर पहुंच गई थी, जिसे इंस्टाल कर दिया गया। अब प्रतिदिन 2000 क्यूबिक मी. कचरा साफ हो रहा है।

700 टन आर्डीएफ भेजा सीमेंट फैक्ट्री में : टीएम लीडर अरविंद अजमेर ने बताया कि कचरे में से निकाली गई प्लास्टिक को सीमेंट फैक्ट्री भेजा जा रहा है, जहाँ बायलर के फूल के तौर पर इस्तेमाल हो रहा है। अब तक करीब 700 टन आर्डीएफ सीमेंट फैक्ट्री को भेजा जा चुका है। कचरा बर्तक करके दिया जाए तो सीमेंट फैक्ट्री इसे 250 रुपए प्रति टन के दरयाब से लेने के लिए तैयार है। लीग्रेसी वेस्ट में से प्रति 1 लाख क्यूबिक मीटर में से करीब 40 हजार क्यूबिक मीटर मिट्टी निकल रही है। मिट्टी उपयोग है। इसीलिए चारों ओर प्लांटेशन किया जाएगा। मिट्टी से ट्रेचिंग ग्राउंड की भराई की जा रही है, यहाँ गार्डन विकसित किए जाएंगे। आने वाले 2 महीने में 180 स्क्वायर फिट में हरा-भरा गार्डन दिखाई देने लगना। इसके साथ ही 75000 क्यूबिक मीटर कचरे से लैडफिल को जाएगा।



माखपुरा स्थित ट्रेचिंग ग्राउंड पर पिछले बीस सालों से जमा कचरे का पहाड़ साफ होने लगा है।

नए कचरे का ऐसे होगा निस्तारण

निगम के 80 वाहनों से प्रतिदिन करीब 200 टन नया कचरा ट्रेचिंग ग्राउंड पहुंच रहा है। 369 रुपए प्रति टन कचरे का प्रोसेसिंग शुल्क हर माह करीब 20 लाख रुपए नगर निगम वाहन करेगा। शहर में 20 करोड़ की लागत से 5 ट्रांसफर स्टेशन बनाने का प्रस्ताव है। इन स्टेशन में सूखे और गीला कचरा प्रोसेस होकर ट्रेचिंग ग्राउंड पर पहुंचेगा। यह सारा काम मशीनों से होगा। इस तरह के ट्रांसफर स्टेशन अमेरिका, जापान, जर्मनी जैसे कई देशों में हैं। वर्तमान में यह कचरा शहर के 240 कचरा डिपो में फूँजित होता है।



नई प्रोजेक्शन मशीन शनिवार को अजमेर पहुंच गई थी, जिसे इंस्टाल कर दिया गया।

कोरोना चिकित्सा अपडेट

गरीशमा ताम्रप्रेम में देरी गम्भीरता से हर दिन 1 लाख तक नुकसान।



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Guidelines for Disposal of Legacy Waste (Old Municipal Solid Waste)



CENTRAL POLLUTION CONTROL BOARD

(Ministry of Environment, Forest and Climate Change, Government of India)

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(February, 2019)

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BACKGROUND

Until the 1970s, there were few dumpsites exists in India. Since Vedic times, household discards mostly food waste, which went back to the soil along with stable wastes via compost pits. Urban discards were collected by farmers, they converts it into compost and utilize it in farming and bring their produce to town/city. With the introduction of plastic in the seventies the composition of city waste started changing and people started discarded plastic along with kitchen wastes. These plastics blanketed the fields and made them infertile, as less rain could enter and few seeds could germinated, So farmers stopped collecting urban mixed wastes and cities were left with an unexpected burden. Initially most towns and cities in India started dumping all this unwanted waste outside city limits, along roadsides which are unsupervised and where dumped in no-mans-land. Uncontrolled and continuous dumping of municipal solid waste lead to mountains of legacy waste .

After three decades of neglecton these open dumps have grown larger and higher, becoming point sources of pollution. Waste rotting in these airless heaps produces leachate, a foul dark liquid that kills vegetation around dumps and irreversibly pollutes groundwater due to leachate generation. The heaps of garbage also produce methane, a greenhouse gas that causes 21 times more global warming than carbon dioxide. Besides, contaminating air quality, which further, worsens due to frequent fire incidences.

Recently, Hon'ble NGT alarmed that due to incremental growth of Municipal Solid Waste (MSW), these MSW dumps are converting into virtual mountains. Hon'ble NGT further directed that every city/town should adhere to clause 'J' of Schedule-I of SWM Rules, 2016. Finally, Hon'ble NGT directed CPCB to propose Standard Operating Processing (SOP) for implementation of Bio-mining and Bio-remediation of legacy solid waste.

These guidelines are very useful to Municipal Corporations, Councils & Waste Management Agencies. The Contribution given by Mrs. Almitra Patel (Member, Hon'ble Supreme Court Committee for SWM & National Expert, Swachh Bharat Mission), Shri Snehal Jariwala (PRO) & Sh. Asad Warsi (Consultant, Indore Municipal Corporation) are highly appreciated. These guidelines have been edited by Dr. S.K. Nigam, Addl. Director (CPCB) and compiled by Ms. Gudiya Jaiswal (SA).

1.0 Present Status of Legacy Waste & its impact on Environment:

There are two major challenges of solid waste management in our cities/towns:

- (1) managing the continuous flow of solid waste on a daily basis, and
- (2) dealing with the legacy of neglect which has resulted in garbage heaps having been built up at dumpsites that were meant for waste processing and landfills.

The sites for landfills were originally located outside of the cities, but as the cities have expanded the dumpsites are now almost in the cities. Delhi's open dumps at Ghazipur (69 metres high), Okhla (55 metres high) and Bhalswa (56 metres high), for example, are all much higher than the permissible height limit of up to 20 metres, and way past their capacity of holding waste for which they were set up. It is estimated that more than 10,000 hectares of urban land is locked in these dumpsites in India. In the absence of exposure to air, the high-rises of rotting mixed waste on these sites generate methane (a greenhouse gas) and other landfill gases, which contribute to global warming. They also produce leachate (liquid generated by airless waste) which pollutes groundwater. Frequent outbreaks of fire at the dumpsites lead to air pollution. What is more, the presence of these dumps encourages further dumping at these sites, even though they are filled beyond capacity to take any more waste. Many municipal authorities across the country are opting for "capping" as a solution to the legacy of mixed waste, which is not the first option in the order of priority for environmentally save legacy waste management as per **Clause 'J' of Schedule-I** of the SWM Rules, 2016.



The methane produced at solid waste disposal sites contributes approximately 3 to 4 percent to the annual global anthropogenic greenhouse gas emissions (IPCC, 2001). Clearing these mounds of years-old waste, called legacy waste, is the easiest and fastest way to reduce our national emissions, and save surrounding villages from polluted water sources, smoke, , flies and stench.

Over the years, generation of dry waste, especially plastic waste and packaging, has increased at a tremendous rate. This is because of:

- i. Rapid increase in e-commerce industry from shopping to ordering food.
- ii. Many brand owners have shifted from larger SKU (Stock Keeping Unit) size to smaller SKU size due to changing market scenario.
- iii. Shifting of public consumer preferences to daily use plastic products like bottles, food containers, etc.
- iv. GST on recyclables making it uneconomical for waste-pickers and kabadiwalas to collect low-value waste.

These reasons have contributed to ever-growing dumping grounds. Some waste materials may or may not be recyclable and others might be too small to recover. Since 2016, MoEF & CC has transferred this downstream responsibility of collection and sustainable end disposal for plastic packaging through EPR as per Plastic Waste Management Rules, 2016. Now it is time to introduce upstream EPR also. The downstream EPR majorly focuses on managing a products disposal whereas upstream EPR stimulates product design for environment, reducing use of resources and reducing its adverse environmental and health impacts via use of materials that can be disposed of in a sustainable manner. Under upstream EPR, Producers, Importers and Brand Owners will have to Eco-Design their product packaging and design it considering its collection, recovery and end-of-life sustainable disposal to avoid formation of future legacy wastes. This means that the packaging should be made of eco-friendly material or can be recovered easily and have an established value chain to reduce the burden on ever-growing dumpsites.

Local Bodies also need to ensure that the upcoming infrastructure is designed to handle and store unmixed wastes separately. Government bodies should also create infrastructure for collection, handling, sorting, processing and sustainable end disposal infrastructure for all types of waste.

2.0 Key Definitions:

Some of the important keywords are explained below:

- i. **"aerobic composting"** means a controlled process involving microbial decomposition of organic matter in the presence of oxygen;
- ii. **"biodegradable waste"** means any organic material that can be degraded by micro-organisms into simpler stable compounds;
- iii. **"combustible waste"** means non-biodegradable, non-recyclable, non-reusable, non-hazardous solid waste having minimum calorific value exceeding 1500 kcal/kg and excluding chlorinated materials like PVC plastic, woody waste etc.;
- iv. **"composting"** means a controlled process involving microbial decomposition of organic matter;
- v. **"contractor"** means a person or agency that undertakes a contract to provide materials or labor to perform a service or do a job for a service-providing authority;
- vi. **"co-processing"** means use of combustible waste as raw material or as a source of energy or both to replace or supplement fossil fuels in industrial processes;
- vii. **"disposal"** means the final and safe disposal of post -processed residual solid waste and inert street sweepings and silt from surface drains on land as specified in Schedule I of SWM Rules, 2016 to prevent contamination of ground water, surface water, ambient air and attraction of animals or birds;
- viii. **"dry waste"** means waste other than bio-degradable waste and inerts and includes recyclable and non-recyclable waste, combustible waste and sanitary napkin and diapers, etc.;
- ix. **"dump sites"** means a land utilized by local body for open dumping to dispose of untreated solid waste without following the principles of sanitary land filling;
- x. **"extended producer responsibility" (EPR)** means responsibility of any producer and/or brand manager of packaging products such as plastic, tin, glass and corrugated boxes, etc., for environmentally sound management, till end-of-life of the packaging products;
- xi. **"inerts"** means wastes which are not bio-degradable, recyclable or combustible and include debris, construction and demolition wastes, street sweepings or dust and silt removed from the surface drains;
- xii. **"informal waste collector"** includes individuals, associations, waste traders or agency involved in collection, sorting, sale and purchase of waste and/or recyclable materials without valid authorization from respective urban local body or pollution control board to comply with guidelines issued by MoEF&CC under Environment (Protection) Act for waste handling, management, and disposal;

- xiii. **"leachate"** means the dark smelly liquid that seeps through or is generated within solid waste and has extracts of dissolved or suspended material from it;
- xiv. **"local body"** for the purpose of these rules means and includes the municipal corporation, nagar nigam, municipal council, nagarpalika, nagar palika parishad, municipal board, nagar panchayat and town panchayat, census towns, notified areas and notified industrial townships by whatever name they are called in different States and union territories in India;
- xv. **"materials recovery facility" (MRF, pronounced Merf)** means a facility where non-compostable solid waste can be temporarily stored by the local body or any other entity mentioned in rule 2 or any person or agency authorized by any of them to facilitate segregation, sorting, recycling and/or recovery of recyclables from various components of waste by authorized informal sector of waste pickers, informal recyclers or any other work force engaged by the local body or entity mentioned in rule 2 for the purpose before the waste is delivered or taken up for its processing or disposal;
- xvi. **"non-biodegradable waste"** means any waste that cannot be degraded by microorganisms into simpler stable compounds;
- xvii. **"processing"** means any scientific process by which segregated solid waste is handled for the purpose of reuse, recycling or transformation into new products;
- xviii. **"recycling"** means the process of transforming segregated non-biodegradable, recyclable solid waste into new material or product or as raw material for producing new products which may or may not be similar to the original products;
- xix. **"refuse derived fuel"(RDF)** means fuel derived from the combustible waste fraction of solid waste like plastic, woody waste or organic waste, other than chlorinated materials, in the form of pellets or fluff produced by drying, shredding and compacting of solid waste;
- xx. **"residual solid waste"** means and includes the waste and rejects from solid waste processing facilities which are not suitable for recycling or further processing or use;
- xxi. **"sanitary land filling "** means the final and safe disposal of residual solid waste and inert wastes on land in a facility designed with protective measures against pollution of ground water, surface water and fugitive air dust, wind-blown litter, bad odor, fire hazard, animal menace, bird menace, pests or rodents, greenhouse gas emissions, persistent organic pollutants, slope instability and erosion;
- xxii. **"segregation"** means the unmixed and separate storage and management of various components of solid waste namely biodegradable wastes including garden or agriculture and dairy waste, non-biodegradable wastes including recyclable waste, non-recyclable combustible waste, sanitary waste and non-recyclable inert waste, domestic hazardous wastes, and construction and demolition wastes;
- xxiii. **"solid waste"** means and includes solid or semi-solid domestic waste, sanitary

waste, commercial waste, institutional waste, catering and market waste and other non-residential wastes, street sweepings, silt removed or collected from the surface drains, horticulture waste, agriculture and dairy waste, treated bio-medical waste excluding hospital or industrial waste, e-waste, battery waste, hazardous and radioactive waste generated in the area under the local authorities and other entities mentioned in rule 2;

- xxiv. **"sorting"** means separating various components and categories of recyclables such as paper, plastic, card-board, metal, glass, etc., from mixed waste as may be appropriate to facilitate recycling and recovery;
- xxv. **"stabilizing"** means the biological decomposition of biodegradable wastes to a stable state where it generates no leachate or offensive odors/gases or fire and is fit for application to farm land, soil erosion control and soil remediation;
- xxvi. **"transportation"** means conveyance of solid waste, either treated, partly treated or untreated from a location to another location in an environmentally sound manner through specially designed and covered transport system so as to prevent foul odor, littering, leachate dripping and unsightly conditions;
- xxvii. **"treatment"** means the method, technique or process designed to modify physical, chemical or biological characteristics or composition of any waste so as to reduce its volume and potential to cause harm;
- xxviii. **"waste hierarchy"** means the priority order in which the solid waste should be managed by giving emphasis to waste prevention, reduction, reuse, recycling, recovery and disposal, with prevention being the most preferred option and disposal at the landfill being the least preferred;
- xxix. **"waste picker"** means a person or groups of persons informally engaged in collection and recovery of reusable and/or recyclable solid waste from the source of waste generation or from streets, bins, material recovery facilities, processing and waste disposal facilities for sale to recyclers directly or through intermediaries to earn their livelihood.

3.0 Provisions of SWM Rules, 2016:

The Government of India has notified the Solid Waste Management Rules (SWM) Rules, 2016 for proper and effective management of municipal solid waste (MSW). Under the SWM Rules, 2016, following provisions have been made to manage old dumps of MSW.

3.1 Rule 15 - Duties and responsibilities of local authorities and village Panchayats of census towns and urban agglomerations. - The local authorities and Panchayats shall,-

(zj) investigate and analyze all old open dumpsites and existing operational dumpsites for their potential of bio-mining and bio-remediation and wheresoever feasible, take necessary actions to bio-mine or bio-remediate the sites;

(zk) in absence of the potential of bio-mining and bio-remediation of dumpsite, it shall be scientifically capped as per landfill capping norms to prevent further damage to the environment.

The by-laws shall apply to every urban local body, outgrowths in urban agglomerations, Cantonment boards, Panchayat, Industrial and Institutional Townships, railways and defence establishments

Further, provisions under Schedule I (j) are given below:-

3.2 Schedule-I (j) - Closure and Rehabilitation of Old Dumps- Solid waste dumps which have reached their full capacity or those which will not receive additional waste after setting up of new and properly designed landfills should be closed and rehabilitated by examining the following options:

- (i) Reduction of waste by bio-mining and waste processing followed by placement of residues in new landfills or capping as in (ii) below.
- (ii) Capping with solid waste cover or solid waste cover enhanced with geomembrane to enable collection and flaring / utilisation of greenhouse gases.
- (iii) Capping as in (ii) above with additional measures (in alluvial and other coarse grained soils) such as cut-off walls and extraction wells for pumping and treating contaminated ground water.
- (iv) Any other method suitable for reducing environmental impact to acceptable level.

4.0 Methodology:

The treatment & disposal of Legacy MSW can be done by Bio-remediation and Bio-mining. A total station survey or drone mapping of any landfill/dumping site must be done prior to start of the project. Hence, it is suggested to ensure precursor study with history of the site, compositional analysis of waste. Site environment parameters such as baseline study of heavy metals in surface and subsurface soils and water, rainfall, soil type, surface hydrology, topography, wind direction etc. shall be studied before and after bio-mining. Periodic study should also to be carried out after completion of biomining to check for any adverse effects in the surrounding area.

4.1 Bio-remediation & Bio-mining of Old Municipal Dumpsites:

It refers to the excavation of old dumped waste and make windrow of legacy waste thereafter stabilization of the waste through bio-remediation i.e. exposure of all the waste to air along with use of composting bio-cultures, i.e. screening of the stabilized waste to recover all

valuable resources (like organic fines, bricks, stones, plastics, metals, clothes, rags etc.) followed by its sustainable management through recycling, co-processing, road making etc.

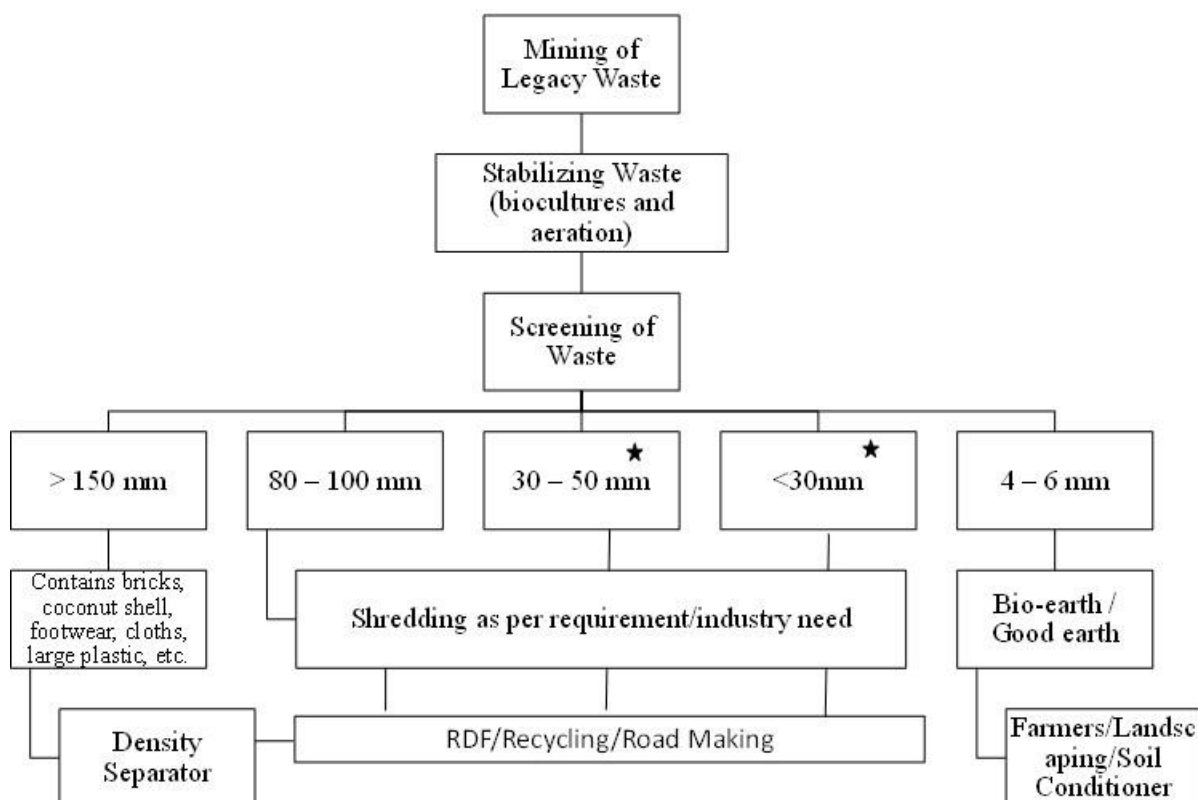


Fig. 1. Overview of Bio-remediation and Bio-mining of Legacy Waste

The first step is to excavate legacy waste, loosen it and make windrows so as the leachate can be dried of through solar exposure and all the entrapped methane is removed from the heap. All biodegradable waste, like discarded food, fruit, flower and garden waste, needs air to decompose it in an odourless way without producing leachate. So the first step in stabilizing and bringing down airless legacy waste is to expose as much of it as possible to air (Fig. 1).

Addition of composting bio-cultures speeds up decomposition and rapidly creates biological heat within the waste that helps to dry it out and reduce its volume by 35-40%. This happens through loss of moisture and by decomposition of some of the aerated waste to carbon dioxide and water vapour. This is called **bio-remediation** and makes the waste dry enough for screening. Waste is called stabilized when there is no more generation of heat or landfill gas or leachate, and seeds are able to germinate in it.

It means the screening of such stabilized waste into different size fractions that can be usefully used off-site or disposed of without affecting the environment. Screen sizes commonly used are one or more of the following: 150 mm, 80 to 100 mm, 24 to 50mm, 12-16 mm and 4-6 mm. The finest fraction is called bio-earth or good earth. It contains a mixture of humus-rich organics which improve soil fertility along with a high proportion of soil or sand, which is why it cannot meet FCO standards for compost. The coarsest fraction contains bricks, stones, coconut shells, footwear, cloth and larger plastics. Density separation helps recover combustibles which can be used (usually up to 5-10%) as fuel replacement after supplying it to

customer requirements. The lighter mid-fractions are mostly plastics and can be shredded as per industry requirement for use in bitumen hot-mix plants to make so-called Plastic Roads or as refuse derived fuel



for co-processing in cement kilns. Fractions up to 50mm do not require shredding for use as RDF. The heavier mid-fractions are mostly stony inert which can be used in the lowest layers of road-making or plinth-filling or in low-lying areas, but should not contain more than 3-5%



plastics by weight. Less than 10% of the original waste remains as totally unusable residual

rejects and may remain onsite, either in a small heap or spread to raise the ground level by a couple of meters.

The land which was hosting waste dumps is now fully recovered for alternate uses. Bio-mining and Bio-remediation processes should be adopted as early as possible to ensure holistic solid waste management.

4.1.2 Process of Bio-remediation and Bio-mining:

Exposing the legacy waste to air to stabilize it has been done since 1998 in many ways. Almost all of them involve forming the waste into long low heaps of about 2 meter height called wind-rows, to get maximum surface area to volume. Repeated turning is necessary to ensure that the innermost waste in wind-rows also gets exposed to air. Usually 3-4 turnings of legacy waste are necessary to stabilize it.

1. Use a tractor-tiller to repeatedly loosen the topmost 150 mm layer of legacy waste. Mist-spray the waste lightly with bio-cultures to control odour and get the decomposing microbes dispersed into the waste. Hand-pick out large objects like rocks or coconut-shells or long pieces of cloth. Form the waste into wind-rows using a Bob-cat or JCB or similar earth-moving equipment. Turn these wind-rows every 5 days. After 2-3 weeks when the heaps are free-flowing enough for screening, move the material to multi-deck vibrating screens or to trommels (rotating cylinders with different size perforations) to get fractions of different size and weight.

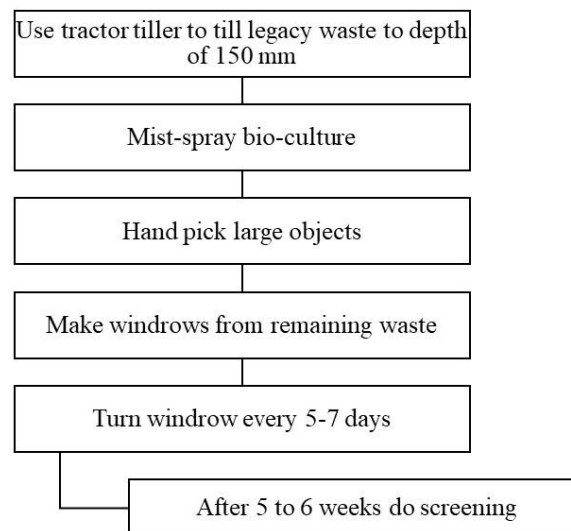


Fig. 2. Schematic representation of Bio-mining through Tractor Tiller by Windrows

2. Use a JCB to dig 2-2.5 meter deep trenches downwards from the top of a legacy waste heap at 1.5 to 2 meter intervals. This is a rapid and cost-effective way to slice the uppermost layer into in-situ wind-rows. Mist-spray the sides of the

trenches to get microbes to reach exposed waste surfaces. Bring down these slices to form terraces and turn one aerated windrow onto another weekly before repeating the process until almost ground level is reached. Start screening when waste moisture is low enough.

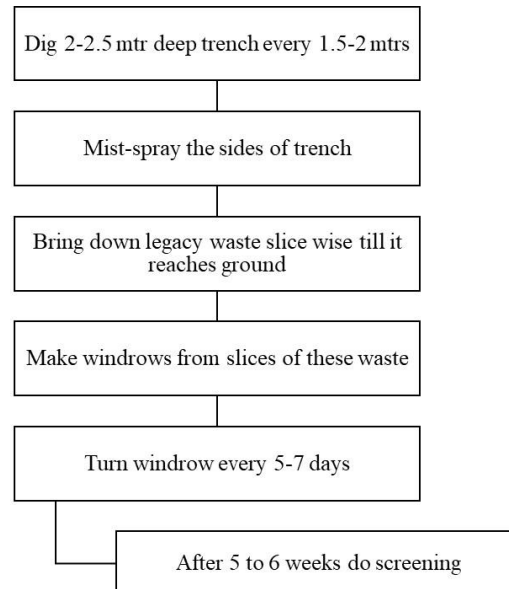


Fig. 3. Schematic representation of Bio-mining through Trench Method

3. Use a JCB to lift legacy waste off the top of a heap and drop it from a height to aerate and loosen the waste and form 2-3 meter high cones. Mist-spray bio culture on the cones. Every day or 2-3 days use the JCB to lift waste from the cones and drop it back to the same or a nearby location, to aerate the waste. This is rather fuel-intensive.

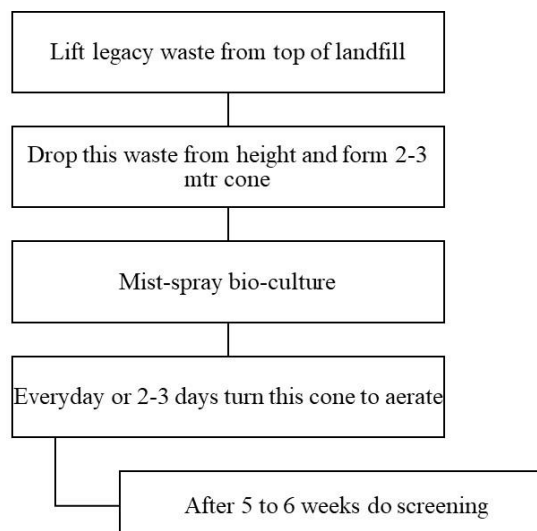


Fig. 4. Schematic representation of Bio-mining through Cone Method

4. Where space permits, move the waste to form several long parallel windrows. Turn these weekly with a JCB. Often at the second or third turning, one heap can be

combined with a second one as their volumes decrease. Windrows can be aerated either by moving all the waste to form a new parallel windrow, with the innermost waste on the outside for aeration, or by moving all the waste forward in small steps while dropping it from a height for aeration.

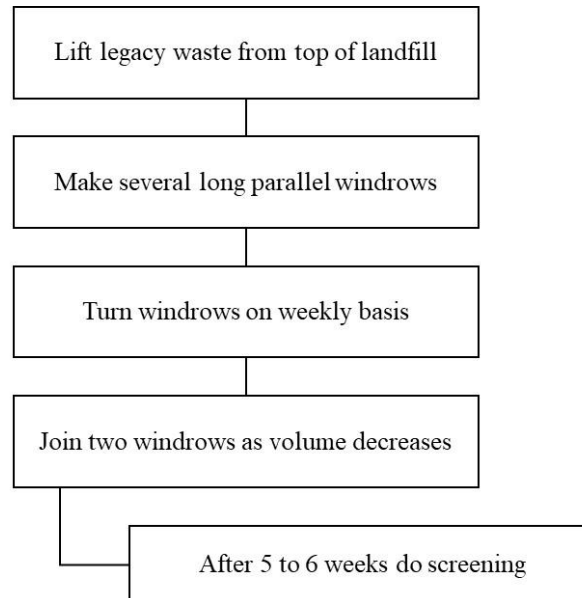


Fig. 5. Schematic representation of Bio-mining through Windrow Method for Spacious Landfill Sites

5. If waste needs to be moved from one location to another part of the same site, usually the perimeter, place it in thin 150 mm layers and mist-spray bio cultures. Allow 5 days to aerate one layer before adding the next one and mist-spraying bio cultures on that also. Turning may not be necessary when waste is spread thin like this, to decompose like leaves on a forest floor.

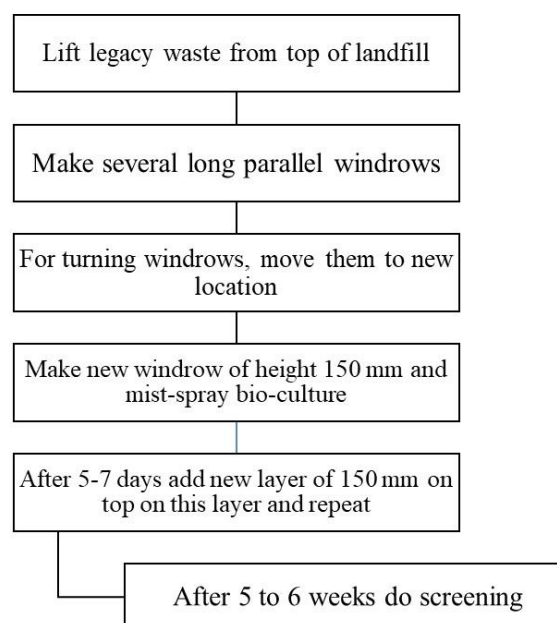


Fig. 6. Schematic representation of Bio-mining through Thin Layer Spreading Method

6. This is a constantly-evolving field. Hence other cost effective and space effective methods can also be applied.

4.1.3 Processing Equipment's for Processing of Legacy Waste:

The major equipment that would come in use would fall under the following heads of processes like excavation, shredding, screening, air classification and ferrous separation. As per suitability and requirement the appropriate choices should be made.

Screening

- Trommel
- Vibrating Screen
- Disc/ Star

Handling Equipment

- Loader (Front Load)
- Conveyers
- Fork Lifts

Screening

- Trommel
- Vibrating Screen
- Disc/ Star

Handling Equipment

- Loader (Front Load)
- Conveyers
- Fork Lifts

4.2 Treatment Process:

Processing of accumulated waste shall be done in following manner as given below:

1. Local Body (LB) shall make a time bound plan to execute the bio-mining process to clear the old waste.
2. Volume of waste to be determined through contour survey (Total Station Survey) and site measurements. Drone mapping of heap volumes at different stages is most cost-effective and fast. Weighment of heaps is difficult and problematic as payment would be collected for heavy fractions, leaving behind the more pollution-prone lighter fractions.
3. Initial Contour level survey of the site shall be done on start of work and Final Contour level survey shall be done on final completion of the work.
- 4 Do an initial baseline survey of surface and subsurface soils and waters and also leachate present, to check for heavy metals and toxics if any. Samples should be drawn by an NABL

or MOEF certified lab, also at the final stage. During operations, the operator should collect and keep daily samples of the finest fractions, to be pooled and analysed monthly or at random by an NABL lab. This is to ensure that unsterilized rotted waste is not simply moved from one location to another by mining without bioremediation.

4. Sprinkle the newly exposed surfaces with a composting bio culture solution or a dilute solution of 5% fresh cow dung in water. This will control smell and speed up decomposition. With the help of Back Hoe loader, the waste in the demarcated area should be loosened up.

5. Usually the top layer has several materials in the active biological state. This layer shall be stabilised through composting bio-cultures, as well as herbal/biological sanitizers if found necessary for odour control.

6. Raking of garbage layers by a long spike harrow operating in cross directions may be done as needed to pull out large rags, plastic, rubber, textiles etc.

7. Waste pickers or labour should manually pick out bulky waste like coconut shells, banana stems, tyres and rocks prior to screening for bio-mining. Store in separate heaps for sale or use.

8. Turn these windrow heaps once a week until no more volume reduction is observed in the heaps and no more heat is generated. If the garbage is stabilized, there will be no smell or leachate formation and the material will be dry enough for sieving.

9. LB or its agency may deploy Trommels and/or Horizontal Screens or other types of screens for the purpose of screening. Screen the stabilized waste in a rotary screen or gravity screens of different size openings, preferably 35mm and 8mm. A fan can blow out the plastic fraction for use by recyclers. Compost

10. Appropriate numbers of excavators, back hoe loaders and workers will be required to execute the work.

11. The recyclables recovered from the bio-mining process should be sent for recycling as per the quality of the material, which should also be randomly sampled by an NABL lab and tested for heavy metals, salinity/electrical conductivity and leachability to ensure no environmental harm during use. FCO standards for pH and contaminants could be provisionally used as a benchmark.. Non-Recyclable plastic material shall be sent for road making or to RDF units or cement plants. Initial cleaning of recyclable waste shall be done before it is transported for sale or disposal.

12. The recovered earthy fines shall preferably be used for landscaping or gardening or road medians within the Local Body or the site. The recovered soil can also be used as “Soil enricher” to develop green areas or by farmers.

13. The recyclables like plastic, glass, metals, rags and cloth recovered from the waste during screening shall be sorted out and preferably cleaned before sending to recycling industries or as RDF.

14. The heavy fractions may be sand and gravel usable for road shoulders or for plinth filling. Stones and concrete if any can be used for road sub-grade, or for crushing, recycling and reuse in the construction industry. The recovered construction and demolition waste recovered from the bio-mining process may be sent to a C&D processing facility if suitable for production of building materials.

15. In very old garbage layers with high debris content, most of the organic matter may have already been decomposed. Do a seed germination test to ensure it is stabilised. Add biocultures to fully stabilise it if heat is still generated in windrow heaps or volume reduction is observed. After 7-10 days of stabilization the waste can be taken up for screening.

16. Usually the finest fraction will be organic matter plus fine soil, called 'bio-earth', which can be used as soil improver, especially for restoring alkaline or saline soils to fertility, or to grow some vegetation for erosion control. It is also useful as a lawn subgrade cum drainage layer, or it can be used as organic manure in tree pits. . The next coarser fraction will be gravel and coarse organics, which can be used for road and railway embankments the coarsest fraction may have a lot of combustibles (cloth etc.) which can be baled and supplied as Alternate Fuel Resources in cement kilns or boilers.

17. There may be some (maximum 5-10% of total) left over waste including lumps of heterogeneous nature. The waste may be soaked with leachate or hard and difficult to disintegrate. This waste can be sent to scientific landfill for disposal (near zero residues).

18. The recovered land from the bio-mining process shall be utilized for any purpose deemed appropriate. Ideally reclaimed space should be reused for waste processing, otherwise for alternate non-habitation uses.



4.3 Use of Screened Fractions:

When planning for bio-remediation and bio-mining, it is important at the same time to identify where the screened fractions will go, in order to bring down the heap of mixed waste to fractions that would each have been usable if unmixed. None of these fractions will bring in income. In fact, their transport offsite is a cost to be budgeted for. Look for the nearest industries using solid fuel. Look for the nearest bitumen hot-mix plants and also specify Plastic Roads in road tenders to ensure offtake of the thin-film plastic fractions. Start a dialogue with all kabadiwalas within the local body to see who will be willing to pick up or accept which items. Plan for offsite aggregation space for different fractions and types of waste that will result from screening. Identify aggregation and storage sheds for use by waste-picker groups or kabadiwalas. Identify transporters who can transport different fractions out on their return trips.

For the bio-earth or good earth finest fraction, test periodically for heavy metals, then look for farmers willing to accept it. It is excellent for reclaiming salt-affected soils and for restoration of mining overburden areas if any are nearby. There is a cess for restoration of mined areas, which is normally unspent as forest departments are supposed to revegetate them. But this is unviable in barren rocky soil by planting and watering saplings. Revegetation is instead possible and effective by mixing grass seed with the good earth fraction and spreading it on the overburden to start a natural succession of grasses, herbs and shrubs.

4.4 Process Management:

There are several factors that must be kept in mind during implementation of the project.

4.4.1 Space Management:

For all waste-stabilising methods, management of space is the biggest challenge, as aeration, stabilizing and screening mostly needs to be done within the boundaries of an already overloaded dumpsite. This is achieved mainly by experience and creative common-sense. Onsite earth-mover operators often come up with the best solutions, so seek their opinions. Every dumpsite poses a case-by-case challenge, but there is no above-ground dump that cannot be successfully bio-remediated and bio-mined.



Fig. 7. Illustration of Trench Bio-mining at existing landfill site

Keep safety in mind. Always try to work downward from the top surface. Do not think of slicing waste from the top down along one side of the heap unless you can ensure leaving a stable wall of waste with a safe slope of 25 - 30 degrees while you work. Leaving a vertical wall of waste during operations can cause a dangerous landslide of disturbed waste.

4.4.2 Leachate Management:

Most high heaps of legacy waste are water-logged with leachate even near the topmost layers and all the way to the bottom, like a dhokla. This is not just from rainwater entering the heap but is produced by airless rotting within the entire waste heap. So when legacy waste heaps are opened up, some leachate almost always trickles out. This is not produced by the formation of wind-rows or cones, which in fact help to dry out the waste by aerated decomposition.

Channels must be created to lead the oozing leachate rivulets to a lined depression or pond for treatment or for leachate recirculation onto wind-rows as a type of bioculture. (test to see if heaps generate enough heat with its use). Leachate can also be treated in collection ponds by underwater composting. Bio-cultures that have been proved successful at other locations can be sprinkled onto the leachate pools. But intermittent aeration is a must, using small compressor pumps or aerators or airlift aeration or even simple manual or mechanical agitation. Aeration is necessary for the added microbes to do their work of digesting the polluting solids suspended in the dark and turbid leachate. Success is noticed by a progressive change in colour from dark to light, by reduction or absence of odour and by fine bubbles rising to the surface from digested solids.

4.4.3 Fire Control and Safety:

Most large dumpsites are smouldering from hidden fires. Methane itself is flammable with a blue flame, and supports the yellow-flame burning of combustible plastics, cloth and oily rags. Sometimes flammable industrial waste find its way onto dumpsites, aggravating the problem.

It is difficult to begin bio-remediation work on a smoking dump. Sometimes digging into the dump awakens hidden fires. So fire control is important. Adding water increases the generation of both methane and leachate and is counter-productive, not a long-term solution, Adding soil cover to smother the flames adds more material to a heap that one is trying to bring down.

There is a better way, again requiring creative common-sense and experience and training of earth-mover drivers. Most fires within heaps have a point source – a bag of textile discards or plastic waste or a ball of oily rags. Earthmover drivers must learn to dig in and pluck out these burning balls of fire. These should be laid nearby on the surface of the dump and then rubbed out with the back of the excavator shovel to extinguish the flames and smoke. Wet soil should be kept handy to immediately plug the excavated hole. Adding composting bio-cultures can be tried, to counter the anaerobic conditions around the burning spots. Smoking points must be tackled patiently and systematically, one by one, till the dump is smoke-free to begin stabilizing operations by bio-remediation.

It is important to do the risk assessment and an onsite emergency plan should be kept handy prior to commencement of dumpsite bio-remediation & bio-mining.

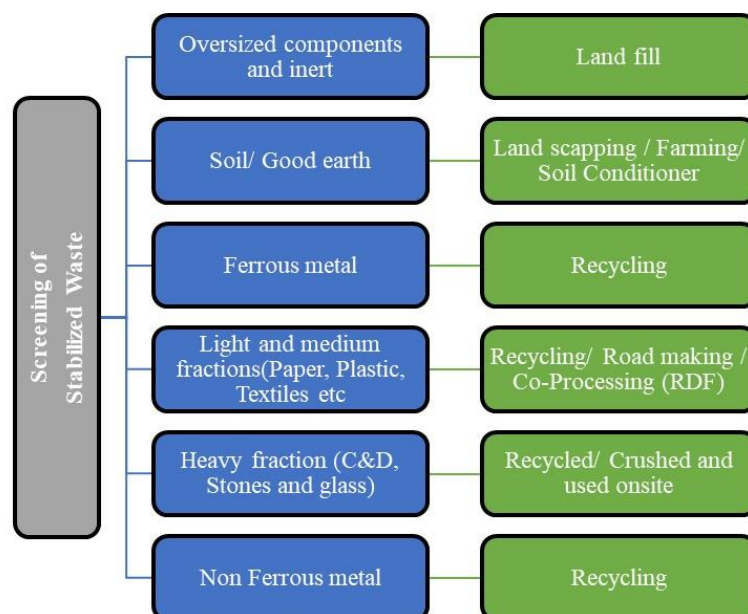


Fig.8: Schematic representation of screen components and its sustainable disposal

4.4.4 Use of Recovered Space :

The benefit of bio-mining lies in abatement of ongoing and future pollution and ill health and in the recovery and re-use of valuable space. This is ideally for continued long-term waste management since public consent for new waste sites is increasingly difficult because of earlier visible mis-management of a virgin site. Ensure advance demarcation and declaration of a buffer zone of no new habitation for upto 500 meters around the cleared site to prevent real-estate activity from encroaching the buffer as soon as the dump is removed.

If a dump is engulfed within a growing city and its continued use for waste management is unsuitable, identify in advance the planned future use of that site and put up a signboard indicating that use, to ensure public acceptance of the biomining operations which will be temporarily noisy and dusty. This will also protect the site from land-grabbers.

Cleared dumps are not permitted for habitation for at least 15 years (SWM Rules Schedule I, H (2)). This is because of unhealthy leachate below the site and formation of flammable and offensive landfill gases from waste pockets that may remain unexcavated.

Permissible options are reuse for SWM, open stadia, sports grounds, parks and gardens, parking lots, container yards, warehouses of non-flammables and similar facilities where people are not living or working all day and night.

4.5 Bio-mining Below-Ground Waste:

Many cities and towns chose abandoned quarry-pits to dump untreated waste, without realizing the permanently harmful effects of this. Leachate oozing out at the bottom of the pit cannot be seen or captured or treated and enters both shallow and deep groundwater through fissures in the rock. The hydrostatic pressure in deep quarries, as divers experience at increasing depths, forces the leachate even more forcefully into the cracks. Dark and smelly

water pollution begins to show up in nearby wells and bore wells after a year or further away even after 3-4 years, after which the damage is irreversible.

But leachate in an airless rotting mass continues to form for up to 30 years, so further damage can be prevented by bio-mining the quarry-pits. This has also been ordered by the NGT (in OA 179 of 2017). The waste needs to be excavated in descending layers like any open-cast mining and unloaded on the surface in windrows or conical heaps which can be turned weekly for 5-6 weeks before screening. Use of bio cultures is most important here, to control odour and the leachate which will run out while placing excavated material. Adding bio-cultures into the pit without excavation will not give the waste and the digesting microbes the air needed for stabilising the waste.

Immediate stoppage of further quarry-dumping of untreated waste is the most important action. The excavated quarry-pit, or any other quarry-pits that are planned for waste disposal, must first be filled to ground level with only debris and construction and demolition waste up to slightly above surrounding ground level. The newly-created space can then be used for waste stabilizing by unloading fresh waste in windrows here and turning them regularly. Any small quantity of leachate produced will be visible as it runs out from the edges of the heaps. Bio-mining /screening may have to be interrupted during monsoons, both above grounds and below ground.

4.6 Engineered Landfill and Capping:

Capping, in developed countries, is the preferred means of closure of scientifically engineered landfills with bottom and side liners. These lines as well as drainage layers and leachate and gas collection pipes are installed even before using the site for waste placement. Their capping is meant to keep out rain from the landfill so as not to add to the internally generated leachate which is continually pumped out through pipes and drainage layers for treatment. Landfill gas captured through pipes is generally flared, as generating power from its combustion is always loss-making.

The dumping of mixed MSW begins in low-lying areas without any prior waterproofing layers to protect groundwater or prevent landfill gas migration. Capping of unlined dumps is in fact dangerous as it makes the waste even more airless, generating more leachate and also more methane and landfill gas, which leaks out below the edges of the capping. This created a disaster at the Mindspace IT complex, constructed next to a capped landfill at Malad in Mumbai. The landfill gases entered the Mindspace basement where the central air-conditioning circulated it to every floor in the building, causing regular frequent failure of

every type of electronic equipment. Probably sulphur in the hydrogen sulphide gas made the circuit-board connections non-conducting. The problem is still unsolved. Another capping failure is at Bagalur in Bangalore, where leachate extraction wells were placed in a partly lined quarry pit before waste placement. A garden was constructed over the filled pit, with lawn sprinklers adding to the moisture in the waste through tears in the capping plastic. Now landfill gas and methane can be seen and even heard, vigorously bubbling up in every unemptied leachate-extraction well.

Capping should only be considered for the maximum 10% residual rejects after bio-mining (screening) of stabilized waste. The SWM Rules 2016 in Rule 15 (zk) permit it only where bio-mining and bio-remediation is not possible. Perhaps the only places where this is not possible are in steep inaccessible ravines and narrow valleys in mountainous regions.

4.7 Clearing vs. Capping of Legacy Waste:

The SWM Rules 2016 clearly mandate clearing of sites as a first option, by bio-mining and bio-remediation. Still, capping is often proposed or considered an option in India merely because it is done in the West. But clearing a dumpsite almost to ground level rather than capping it is a far better option for permanent pollution prevention, as well as for the following additional reasons:

Clearing by bio-mining recovers the entire base area of a dump at almost ground level. Capping gives only one-third of the base area as usable area at an inconvenient height for future use.

Cleared sites require no after-care. Capping requires at least 15 years of continuous leachate pump-out and treatment in a dedicated effluent treatment plant nearby. Gas extraction is very difficult and inefficient when attempts are made to insert suction pipes into dumped waste instead of before dumping begins. Poor success at Gorai capping led to the forced refund by Mumbai city of Rs 15 crore advance carbon credits.

Capping of open dumps (wrongly called SLFs or Sanitary Landfills) requires intake of fresh waste to be stopped and permanently diverted to a fresh site before capping begins. With increasing protests against fresh waste disposal sites, getting started elsewhere can often delay capping plans indefinitely. Bio-remediation and Bio-mining to clear a site can start

immediately at one part of an actively used dump while fresh waste continues to be received and stabilized at another part. Clearing can be done in phases to match available funds.

In the USA, only grass is permitted to be grown on the soil cover of a capped site. It must be regularly mowed for 15 years to prevent the growth of herbs or shrubs or trees whose roots may penetrate the plastic layer below the soil cover. If trees are planted over soil capping, they die in a few years as soon as their roots enter the hot airless waste below. Capped sites are closed to the public for 15 years. But if a dump is cleared to near ground level, it can be easily converted to a public tree park or garden if desired, unless below-ground waste remains untreated on the site.

Thus capping of dumpsites is not advisable. However, if any scientific landfill site for municipal waste is present which has been constructed as per the norms and guidelines of MoEF&CC and has been filled to its maximum level, possibility of capping can be explored.

5.0 Costs:

Operation & Maintenance Cost for Bio-remediation and Bio-mining :

Operational Expenditure of the project would depend on the size of dumpsite. The onsite bioremediation cum biominning cost ranges between Rs 400 to 700 per cubic meter, irrespective of capital cost. The case by case cost of moving screened fractions offsite will be extra and variable, depending on distance to farmers, cement plants etc.

Case Studies :

Clearing of large dumps has been effectively done since at least 1998, at over 20 documented sites and perhaps other informally undocumented ones. Sites have been effectively reused for waste disposal or for parks and sports grounds and open maidans for periodic events.

There are at most five capped dumps to date in India, all with problems. Pune capped its old waste to create an impervious base for windrow composting, but instead dumped more waste which is now a stinking hill above it. Landfill gas leakage at Malad (Mumbai) and unsuccessful gas capture at Gorai (Mumbai) and Bagalur (Bangalore) have been described above. Case studies such as capping of legacy waste at Jawaharnagar in Hyderabad reveal issues of cost over-runs. . The dump contains 12 million tons of the city's waste accumulated till 2012. Every monsoon, leachate from the legacy dump seeps into the ground and pollutes the lakes around the site.

Leachate ponds to store the liquid have been of no use as they overflow during rains. Capping normally means laying of a thick soil cover over a cover of HDPE (High Density

Polyethylene). To facilitate release of gaseous emissions from the dump, pipes are planned to be installed. Besides, drainage pipes will also need to be laid to pump out leachate emanating from wet garbage inside. The concessionaire claims to have so far completed 95 per cent of the profiling of garbage, and capped about 30% of the dump with soil cover.

6. Training:

Bio-remediation and bio-mining is currently (January 2019) going on at several places: Dimapur, Vijayawada, NOIDA, Vadodara, Indore and is planned at a few more cities in Tamil Nadu, Assam and Madhya Pradesh. The best way to learn how to do it well is to observe legacy waste stabilizing (bio-remediation) and screening (bio-mining) and disposal of fractions at such sites. Every State where dumpsite clearing is under way must arrange for educational field visits by the field officers of nearby cities and districts. Bio-remediation with 40% waste volume reduction has been done by cities in-house at over eight sites, using their existing earthmoving equipment and manpower available at the dump, and engaging only the bio-culture spraying services which often are paid for by savings in fire control and leachate management. So bio-remediation can begin at once anywhere, while tenders are floated for the bio-mining operations that usually begin five months later when the stabilized waste is dry enough for screening.

7. Stabilising Fresh Municipal Solid Waste:

Clearing of old dumps is meaningless unless the creation of fresh open dumpsites is stopped. This is best done by proper segregation of biodegradable waste and its processing through aerobic composting or Biomethanation as mentioned in SWM 2016 Rule 15 (v) (a). For this the practice of unloading waste and then levelling it into airless heaps must stop. Instead, incoming waste must be unloaded in wind-rows.

This is easily done by moving the garbage vehicle slowly forward during unloading. This leaves the waste unloaded as a long low heap which can be bio-treated with composting bio-cultures and then shaped by a Bobcat or JCB into neat parallel windrows of maximum 2 – 2.5 meter height and of whatever length the site space permits. More than one row per day can be formed, depending on daily waste volumes. If prevailing winds in the area are West to East, let the wind-rows stretch from West to East (not North to South) so that the wind can blow freely between the rows for maximum aeration and moisture removal.

These windrows must be punctually and regularly turned every 5-7 days, using small earthmoving equipment or even tractors with lifting arrangement for smaller quantities. The

heaps can be turned to form a parallel windrow, with the innermost airless portion getting exposed to air on the outside of the new heap at each turning. Or the waste from one end of the windrow can be lifted up and dropped a little forward, so the entire heap is aerated and moved a little forward in the process. At the next turning the whole heap can be moved backward again similarly, if space is a constraint. Leave enough space between windrows for movement of turning equipment.

When the heaps are so hot inside that a lot of white water vapour like steam is seen coming out during turning, that is a good sign that stabilizing is going well. After 4-5 turnings, water vapour will no longer be visible and the waste will have reduced in volume by 40% and become free-flowing. A germination test is the best way to ensure that the waste is stabilized and good to use. Sprinkle exactly 50 or 100 ragi seeds in one tray of stabilized waste and in a similar tray of good red soil. Water both in the same way for a week and count the sprouted seedlings. If waste is well stabilized, the numbers in it should be similar to those in the red earth.

Smaller towns with farms nearby can keep a mesh screen available onsite for use by farmers who may wish to do some coarse screening before taking away the stabilized waste to their fields, preferably free or on nominal payment. It is never really free to farmers, who have to spend a day plus labour and vehicle hire to take it away to their fields. But it is a huge help to cities to have their disposal sites emptied this way.

If windrow unloading and stabilising is done for unmixed wet waste, all of the resulting material is usable. But this should invariably be done even for mixed waste. The non-biodegradable waste left over after screening may contain recyclables. These should reach the dry waste sorting centres for recycling or sustainable end of life disposal. Such Sorting Centres (SC) or Dry Waste Collection Centres (DWC) should preferably be present in every ward. Material Recovery Facilities (MRF) for processing the waste at city level should also be established based on the quantum of the waste generation. Establishment of such MRFs and DWC shall be at the discretion of Local Bodies.

Informal sector workers should be employed at such SC/DWC or MRFs to help include waste pickers into city's solid waste management together with their up-liftment. To ensure sustainable and maximum waste recovery and recycling from such centres, the prime responsibility can be contracted to competent executing agencies where disposal of dry waste can operate through the principle of Extended Producers Responsibility. The non-recyclables can be used to prepare refuse derived fuel for co-processing in cement plants or used in road making as per the city's requirement or pyrolysis etc.

8. Environmental Risks of Bio-mining :

There are several potential environmental risks associated with bio-mining projects and therefore a plan addressing these potential risks should be kept ready. Most of the conditions present at the landfill and its surroundings will be unique to the specific landfill, and specific to the age of the waste being excavated.

Majorly the risks would be associated with proper management of hazardous waste that may be uncovered during the operations of reclamation, managing the releases of gases, odours, its associated risks to human health and controlling any fire, subsidence or collapse.

Environmental risks can be managed well if considered in advance of the operations and appropriate mitigation measures have been designed by the executing agency.

9. Safety

- i. The execution of projects of legacy waste bio-remediation/ bio-mining all the workers involved should be covered under ESIC and proper safety equipment and kits should be provided
- ii. Such projects can be a part of regulatory compliances of environmental protection under PWM Rules, 2016.
- iii. Local Bodies (LB) shall ensure insurances of workers working at the Bio-remediation/ Bio-mining dumpsite for any hazards due to fire, radiation or explosion.
- iv. Small scale/ laboratory testing for monitoring a Bio-remediation / Bio-mining project will need to be borne by the LB in addition to Operational expenditure to achieve objectives of Bio-remediation / Bio-mining project.

v. Proper slope stabilization should be maintained during biomining.

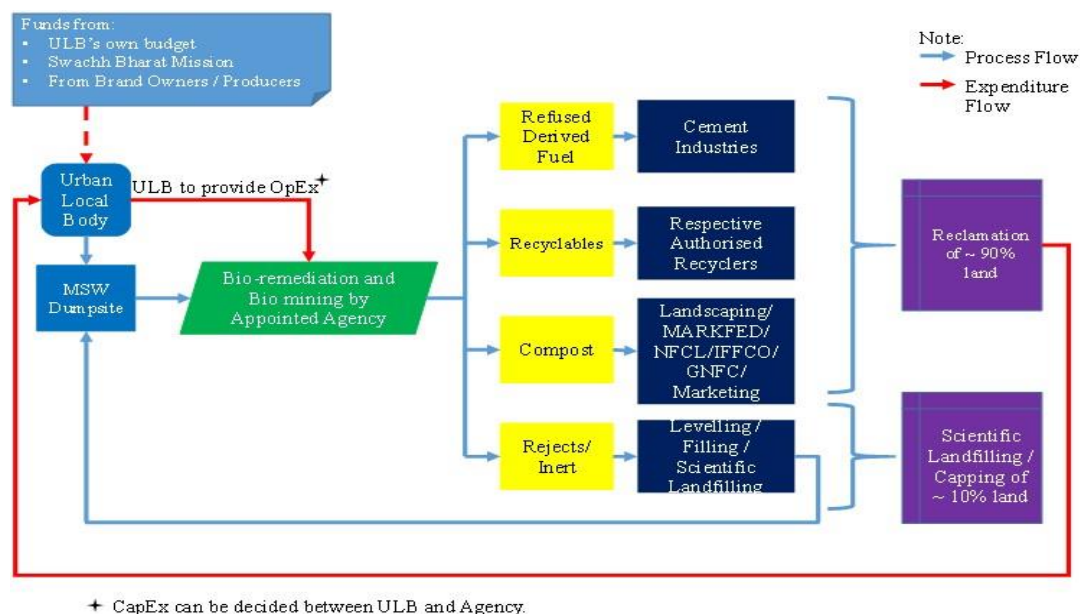


Fig. 9 Schematic representation of the operating model for legacy waste bio-remediation and bio-mining

10. Conclusion:

Legacy Waste has several ill-effects like generation of greenhouse gases, pollution of the entire ecosystem around the dump site, posing risk of uncontrollable fire, etc. Thus it is very critical to start working on clearing it today and ensuring that fresh waste is also handled accordingly. This will also improve the morale of the ULB and its residents.

It is the responsibility of ULB to ensure that remediation of dumpsite is done inhouse or by engaging a competent agency. ULB will have to pay an agency the expenditure for remediation of legacy waste as one cannot forecast the chance of recovering recyclables from the highly contaminated waste nor forecast revenue from selling of recyclables so as to financially sustain the entire model. However, a clause can be made by ULB during appointing agency that the revenue generated by selling any recoverable material shall be transferred back to ULB. This can make the executing agency a technology and manpower partner in the project, who is paid for a management cost.

ULB can either go with the 5 models explained for bio-remediation and bio-mining of legacy waste, or make its own cost-effective, space effective and sustainable option, introduce new technology or install various other machinery/equipment based on the practical circumstances of legacy waste. Various types of waste will be recovered from legacy waste like dry waste,

soil conditioner, hazardous waste, bio-medical waste, construction and debris waste, e-waste, etc. All these wastes should be disposed of as per the norms and guidelines issued by MoEF&CC under respective waste management and handling rules under the Environment (Protection) Act 1986. It would be the responsibility of ULB to bear the cost of disposal of all these types of waste,

Waste below the size of 50 mm need not be shredded before sending to cement companies for co-processing. For waste above the size of 50 mm, tie-up can be done with neighbouring cement plants to install shredder at their plant if agreeable.

ULB also needs to ensure that fresh waste generated in city is handled collected and processed separately as per the norms and guidelines issued by MoEF&CC. Covered collection vehicle and segregated collection needs to be ensured. For Dry Waste a Material Recovery Facility should be installed to recover maximum material for ensuring that our cities are Zero Waste to Landfill cities. Recyclable waste is sent to authorize recyclers and non-recyclable waste should be sent to hotmix plants for plastic roads or to P2F (Polymer To Fuel) plants or for co-processing to cement plants. Wet waste should be processed to get compost/ bio-gas etc. Bio-medical waste, hazardous waste, e-waste, construction and debris waste, etc. should be sent to respective authorized disposal sites.

It is also very important to understand that to ensure that no such legacy waste is accumulated in future, all ULB's should refrain from floating tenders for collection, handling, and processing of mixed waste. All ULB's should keep infrastructure required for collection, handling and processing different type of waste separately. There are various benefits attached to clearing dumpsites which need to be understood by ULB to speedily start work on it.

These guidelines apply to cities, towns and even villages. Bio-remediation and bio-mining of MSW projects may not be economically viable but are mandatory to improve waste management ecosystems across India. Besides, land cleared by way of bio-mining and bioremediation of legacy waste, huge land area is evacuated, which can compensate the cost of its treatment.

11. References:

- i. Solid Waste Management Rules, 2016
- ii. Plastic Waste Management Rules, 2016 as amended 2018
- iii. IPCC Third Assessment Report, 2001
- iv. Feasibility and Viability of Landfill Mining and Reclamation in Scotland by Ricardo-AEA on behalf of Zero Waste Scotland.



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TEST REPORT

Annexure - 6

TEST REPORT NO.: ETS/1201-22/11/2021

DATE OF REPORT:

20.11.2021

AMBIENT AIR QUALITY MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/S, NACOF, HIG.06.3RD FLOOR, AJMER COMPLEX, M.P. NAGAR, ZONE-II, BHOPAL.
SITE ADDRESS: LEGACY WASTE SITE MAKHUPURA
AJMER(AJMER SMART CITY LIMITED).

Date of Monitoring : 08.11.2021

Analysis Start Date : 10.11.2021

Analysis End Date : 12.11.2021

Duration Of Monitoring : 08.11.2021 To 09.11.2021

Time Of Monitoring : 10.00 AM To 10:05 AM (CO for 1.0 Hrs.)

Sample ID No : 1201-22

Sampling Done By : ETS STAFF

Sampling Location : NEAR MAIN GATE, N 26°23'43", E 74°40'32.76"

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR Ambient Temperature: 26.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀) + Fine Particulate Sampler (PM_{2.5})

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters, (PM ₁₀)	µg/m ³	78.2	For 24 Hrs.=100	IS 5182 (Part-23)
2	Particulate Matters, (PM _{2.5})	µg/m ³	53.0	For 24 Hrs.=60	ETS/STP/AIR-03
3	Sulphur Dioxide, (SO ₂)	µg/m ³	8.0	For 24 Hrs.=80	IS: 5182 (Part-2)
4	Nitrogen Dioxide, (NO ₂)	µg/m ³	19.0	For 24 Hrs.=80	IS: 5182 (Part-6)
5	Carbon Monoxide, (CO)	mg/m ³	0.4	For 8 Hrs.=2 / For 1 Hrs.=4	IS 5182 (Part-10)

*****End of Test Report*****

Page 1 of 1

FOR ENVIRO-TECH SERVICES



For Enviro-Tech Services

AUTHORIZED SIGNATORY

Md Humraj
Quality Manager

Format No ETS/LAB/TR-01, Issue No. 05, Date 01.04.2019, Amd No. 04 Date 01.04.2019

Note:-

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ENVIRO-TECH SERVICES

An Analytical Laboratory

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TEST REPORT

TEST REPORT NO.: ETS/1201-23/11/2021

DATE OF REPORT: 20.11.2021

AMBIENT AIR QUALITY MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/S, NACOF, HIG, 06.3RD FLOOR, AJMER COMPLEX, M.P. NAGAR, ZONE-II, BHOPAL.
SITE ADDRESS: LEGACY WASTE SITE MAKHUPURA
AJMER (AJMER SMART CITY LIMITED)

Date of Monitoring : 08.11.2021

Analysis Start Date : 10.11.2021

Analysis End Date : 12.11.2021

Duration Of Monitoring : 08.11.2021 To 09.11.2021

Time Of Monitoring : 10.10 AM To 10.15 AM (CO for 1.0 Hrs.)

Sample ID No : 1201-23

Sampling Done By : ETS STAFF

Sampling Location : CARCASS DUMP AREA, N 26°23'4.872", E 74°40'40.548"

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR Ambient Temperature: 26.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀) + Fine Particulate Sampler (PM_{2.5})

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters, (PM ₁₀)	µg/m ³	79.4	For 24 Hrs.=100	IS 5182 (Part-23)
2	Particulate Matters, (PM _{2.5})	µg/m ³	50.0	For 24 Hrs.=60	ETS/STP/AIR-03
3	Sulphur Dioxide, (SO ₂)	µg/m ³	5.0	For 24 Hrs.=80	IS: 5182 (Part-2)
4	Nitrogen Dioxide, (NO ₂)	µg/m ³	24.0	For 24 Hrs.=80	IS: 5182 (Part-6)
5	Carbon Monoxide, (CO)	mg/m ³	0.6	For 8 Hrs.=2 / For 1 Hrs.=4	IS 5182 (Part-10)

*****End of Test Report*****

Page 1 of 1

FOR ENVIRO-TECH SERVICES

For Enviro- Tech Services

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Quality Manager

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TEST REPORT

TEST REPORT NO.: ETS/1201-25/11/2021

DATE OF REPORT:

20.11.2021

NOISE MONITORING REPORT

Name And Address of Customer : M/S, NACOF , HIG,06.3RD FLOOR ,AJMER
COMPLEX,M.P.NAGAR,ZONE-II,BHOPAL.
SITE ADDRESS:LEGACY WASTE SITE MAKHUPURA
AJMER(AJMER SMART CITY LIMITED)

Date of Monitoring : 08.11.2021

Monitoring Start Date : 10.11.2021

Monitoring End Date : 12.11.2021

Duration Of Monitoring : 24 HOURS

Sample ID No : 1201-25

Monitoring Done By : ETS STAFF

Sampling Location : NEAR MAIN GATE, N 26°23'43", E 74°40'32.76"

Sampling Method : ETS/STP/NOISE-01

Category Of Area : INDUSTRIAL AREA

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Day Time Noise Level	Leq :dB (A)	51.6	75	IS: 9989
2	Night Time Noise Level	Leq :dB (A)	45.6	70	IS: 9989

Remark: Day time is reckoned in between 06.00 A.M. and 10.00 P.M.
Night time is reckoned in between 10.00 P.M. and 06.00 A.M.

*****End of Test Report*****

Page 1 of 1

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Md Humraj
Quality Manager

Format No ETS/LAB/TR-02, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

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3. The results indicated only refer to the tested samples and listed applicable parameters.
4. Our liability is limited to invoice value only.
5. No sample shall be returned.



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TEST REPORT

TEST REPORT NO.: ETS/1201-28/11/2021

DATE OF REPORT: 20.11.2021

SOIL SAMPLE ANALYSIS REPORT

Name And Address of Customer

M/S. NACOF, HIG.06.3RD FLOOR, AJMER
COMPLEX, M.P. NAGAR, ZONE-II, BHOPAL.
SITE ADDRESS: LEGACY WASTE SITE MAKHUPURA
AJMER(AJMER SMART CITY LIMITED).

Date of Sampling

08.11.2021

Analysis Start Date

10.11.2021

Analysis End Date

12.11.2021

Sample ID No

1201-28

Sampling Done By

ETS STAFF

Sampling Description

SOIL

Sampling Location

AGRICULTURAL FARM IN FRONT OF MAIN GATE, N 26°23'4.482",
E 74°40'27.006"

Sampling Method

ETS/STP/SOIL-01

Sample Quantity

2.0 Kg.

Packing Condition

SEALED

Packed In

POLY BAG

S. No.	Test Parameter	Unit	Result	Test Method
1	Moisture Content	%	24.8	IS 4332 (Part-2)
2	Organic Carbon, (OC)	%	1.59	BS 1377 -3
3	pH	...	7.56	IS 2720 (Part-26)
4	Electrical Conductivity (EC)	µs/m	155.0	IS 14767
5	Total Nitrogen (N)	mg/kg	21.8	ETS/STP/SOIL-15
6	Phosphorus, (PO4)	mg/kg	56.0	ETS/STP/SOIL-19
7	Potassium (K)	mg/kg	110.0	ETS/STP/SOIL-18
8	C/N Ratio	...	0.073	ETS/STP/SOIL
9	Arsenic, (As)	mg/kg	<0.01	ETS/STP/SOIL-18
10	Cadmium, (Cd)	mg/kg	0.52	ETS/STP/SOIL-18
11	Chromium, (Cr)	mg/kg	0.58	ETS/STP/SOIL-18
12	Copper, (Cu)	mg/kg	2.05	ETS/STP/SOIL-18
13	Lead, (Pb)	mg/kg	1.06	ETS/STP/SOIL-18
14	Mercury, (Hg)	mg/kg	N.D	ETS/STP/SOIL-18
15	Nickel, (Ni)	mg/kg	3.39	ETS/STP/SOIL-18
16	Zinc, (Zn)	mg/kg	15.2	ETS/STP/SOIL-18

*****End of Test Report*****

Page 1 of 1

FOR ENVIRO-TECH SERVICES

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Md Humraj
Quality Manager

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TEST REPORT

TEST REPORT NO.: ETS/1200-31/11/2021

DATE OF REPORT: 20.11.2021

WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S, NACOF, HIG.06.3RD FLOOR, AJMER
COMPLEX, M.P. NAGAR, ZONE-II, BHOPAL.
SITE ADDRESS: LEGACY WASTE SITE MAKHUPURA
AJMER(AJMER SMART CITY LIMITED).

Date of Sampling : 08.11.2021
Analysis Start Date : 10.11.2021
Analysis End Date : 12.11.2021
Sample ID No : 1200-31
Sampling Done By : ETS STAFF
Sampling Description : GROUND WATER
Sampling Location : MAIN GATE- BOREWELL
Sampling Method : ETS/STP/WATER-02
Sample Quantity : 2.0 + 0.5 Ltr
Packing Condition : SEALED
Packed In : P.V.C. AND GLASS BOTTLE

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)		Test Method
				Desirable	Permissible	
1	Colour	Hazen	< 5.0	5	15	APHA 2120-B
2	Odour	...	Agreeable	Agreeable	Agreeable	APHA 2150-B
3	Taste	...	Agreeable	Agreeable	Agreeable	APHA 2160-C
4	pH	...	6.63	6.5 - 8.5	No Relaxation	APHA 4500-H+
5	Turbidity	NTU	<5.0	1	5	APHA 2130-B
6	Total Dissolved Solids,(TDS)	mg/L	3450.0	500	2000	APHA 2540-C
7	Calcium,(Ca)	mg/L	613.8	75	200	APHA 3500:(Ca)-B
8	Magnesium,(Mg)	mg/L	104.7	30	100	APHA 3500:(Mg)-B
9	Total Alkalinity,(CaCO ₃)	mg/L	943.8	200	600	APHA 2320-B
10	Total Hardness,(CaCO ₃)	mg/L	2009.1	200	600	APHA 2340-C
11	Chlorine (Residual)	mg/L	<0.02	0.2	1	APHA 4500:(Cl)-B
12	Iron,(Fe)	mg/L	0.18	0.3	No Relaxation	APHA-3120B
13	Chloride,(Cl)	mg/L	1589.9	250	1000	APHA 4500:(Cl-) -B
14	Sulphate,(SO ₄)	mg/L	421.4	200	400	APHA 4500:(SO ₄)-E
15	Nitrate,(NO ₃)	mg/L	16.2	45	No Relaxation	APHA 4500:(NO ₃)-B
16	Chromium,(Cr ⁶⁺)	mg/L	N.D	Not Specified	Not Specified	APHA 3500:(Cr)-B
17	Fluoride,(F)	mg/L	4.9	1	1.5	APHA 4500:(F-)-D
18	Copper,(Cu)	mg/L	N.D	0.05	1.5	APHA 3120B
19	Lead,(Pb)	mg/L	N.D	0.01	No Relaxation	APHA-3120B
20	Aluminium,(Al)	mg/L	N.D	0.03	0.2	APHA-3120B
21	Arsenic,(As)	mg/L	N.D	0.01	0.05	APHA 3120B

Page 1 of 2

FOR ENVIRO-TECH SERVICES

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Format No ETS/LAB/TR-09, Issue No. 05, Date 01.04 2019, Amd. No. 04 Date 01.04 2019

Md Humraj
Quality Manager

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ENVIRO-TECH SERVICES

An Analytical Laboratory



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TEST REPORT

TEST REPORT NO.: ETS/1200-31/11/2021

DATE OF REPORT: 20.11.2021

WATER SAMPLE ANALYSIS REPORT

22	Cadmium, (Cd)	mg/L	N.D	0.003	No Relaxation	APHA 3120B
23	Manganese, (Mn)	mg/L	N.D	0.1	0.3	APHA-3120B
24	Boron, (B)	mg/L	N.D	0.5	1	APHA 4500: (B)-C
25	Mercury, (Hg)	ug/L	N.D	0.001	No Relaxation	APHA-3114C
26	Sodium, (Na)	mg/L	10.2	Not Specified	Not Specified	APHA-3120B
27	Potassium, (K)	mg/L	8.3	Not Specified	Not Specified	APHA-3120B
28	Zinc, (Zn)	mg/L	0.05	5	15	APHA-3120B
29	Phenolic compound, (C ₆ H ₅ OH)	mg/L	N.D.	0.001	0.002	APHA 5530-C
30	Sulphide, (H ₂ S)	mg/L	<0.5	0.05	No Relaxation	APHA 4500: (S ₂)-D
31	Chromium, (Cr)	mg/L	<0.01	Not Specified	Not Specified	APHA-3120B
32	Mineral Oil	mg/L	N.D.	0.5	No Relaxation	IS 3025 (Part-39)
33	Anionic Detergent, (MBAS)	mg/L	N.D.	0.2	1	APHA 5540-C
34	Cyanide, (CN)	mg/L	N.D.	0.05	No Relaxation	APHA 4500: (CN)-D
35	Pesticides	ug/L	N.D.	Not Specified	Not Specified	USEPA
36	Alachlor	ug/L	N.D.	20	Not Specified	USEPA-527
37	Aldrin	ug/L	N.D.	0.03	Not Specified	USEPA-508
38	Alpha- Endosulfan	ug/L	N.D.	0.4	Not Specified	USEPA-508
39	Alpha HCH	ug/L	N.D.	0.01	Not Specified	USEPA-508
40	Atrazine	ug/L	N.D.	2	Not Specified	USEPA-8141 A
41	Beta- Endosulfan	ug/L	N.D.	0.4	Not Specified	USEPA-508
42	Beta HCH	ug/L	N.D.	0.04	Not Specified	USEPA-508
43	Isoproturon	ug/L	N.D.	9	Not Specified	USEPA-532
44	Malathion	ug/L	N.D.	190	Not Specified	USEPA-8141 A
45	Methyl parathion	ug/L	N.D.	0.3	Not Specified	USEPA-8141 A
46	Sulphate- Endosulfan	ug/L	N.D.	0.4	Not Specified	USEPA-508
47	Total Coliform	MPN/100ml	Absent	Shall Not Be Detectable		IS 1622
48	Escherichia coli	MPN/100ml	Absent	Shall Not Be Detectable		IS 1622

Remark:-N.D- Not Detectable.

*****End of Test Report*****



Page 2 of 2

Format No ETS/LAB/TR-09, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

For Enviro-~~tech~~ Services
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Md Humraj
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ENVIRO-TECH SERVICES

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TEST REPORT

TEST REPORT NO.: ETS/1200-32/11/2021

DATE OF REPORT.

20.11.2021

WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S, NACOF, HIG, 06.3RD FLOOR, AJMER COMPLEX, M.P. NAGAR, ZONE-II, BHOPAL.
SITE ADDRESS: LEGACY WASTE SITE MAKHUPURA, AJMER(AJMER SMART CITY LIMITED).

Date of Sampling : 08.11.2021
Analysis Start Date : 10.11.2021
Analysis End Date : 12.11.2021
Sample ID No : 1200-32
Sampling Done By : ETS STAFF
Sampling Description : GROUND WATER
Sampling Location : KRISHNA VALLEY, AJMER ROAD, AJMER - BOREWELL
Sampling Method : ETS/STP/WATER-02
Sample Quantity : 2.0 + 0.5 Ltr
Packing Condition : SEALED
Packed In : P.V.C. AND GLASS BOTTLE

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)		Test Method
				Desirable	Permissible	
1	Colour	Hazen	< 5.0	5	15	APHA 2120-B
2	Odour	...	Agreeable	Agreeable	Agreeable	APHA 2150-B
3	Taste	...	Agreeable	Agreeable	Agreeable	APHA 2160-C
4	pH	...	7.01	6.5 - 8.5	No Relaxation	APHA 4500-H+
5	Turbidity	NTU	<5.0	1	5	APHA 2130-B
6	Total Dissolved Solids, (TDS)	mg/L	800.0	500	2000	APHA 2540-C
7	Calcium, (Ca)	mg/L	213.5	75	200	APHA 3500: (Ca)-B
8	Magnesium, (Mg)	mg/L	34.09	30	100	APHA 3500: (Mg)-B
9	Total Alkalinity, (CaCO ₃)	mg/L	435.6	200	600	APHA 2320-B
10	Total Hardness, (CaCO ₃)	mg/L	688.2	200	600	APHA 2340-C
11	Chlorine (Residual)	mg/L	<0.02	0.2	1	APHA 4500: (Cl)-B
12	Iron, (Fe)	mg/L	0.04	0.3	No Relaxation	APHA-3120B
13	Chloride, (Cl)	mg/L	366.9	250	1000	APHA 4500: (Cl)-B
14	Sulphate, (SO ₄)	mg/L	94.2	200	400	APHA 4500: (SO ₄)-E
15	Nitrate, (NO ₃)	mg/L	8.3	45	No Relaxation	APHA 4500: (NO ₃)-B
16	Chromium, (Cr ⁶⁺)	mg/L	N.D	Not Specified	Not Specified	APHA 3500: (Cr)-B
17	Fluoride, (F)	mg/L	3.8	1	1.5	APHA 4500: (F)-D
18	Copper, (Cu)	mg/L	N.D	0.05	1.5	APHA 3120B
19	Lead, (Pb)	mg/L	N.D	0.01	No Relaxation	APHA-3120B
20	Aluminium, (Al)	mg/L	N.D	0.03	0.2	APHA-3120B
21	Arsenic, (As)	mg/L	N.D	0.01	0.05	APHA 3120B

Page 1 of 2

FOR ENVIRO-TECH SERVICES

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For Enviro-TECH Services

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Format No ETS/LAB/TR-09, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

Md Humraj
Quality Manager

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TEST REPORT

TEST REPORT NO.: ETS/1200-32/11/2021

DATE OF REPORT: 20.11.2021

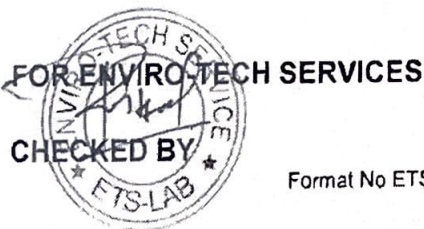
WATER SAMPLE ANALYSIS REPORT

22	Cadmium, (Cd)	mg/L	N.D	0.003	No Relaxation	APHA 3120B
23	Manganese, (Mn)	mg/L	N.D	0.1	0.3	APHA-3120B
24	Boron, (B)	mg/L	N.D	0.5	1	APHA 4500. (B)-C
25	Mercury, (Hg)	ug/L	N.D	0.001	No Relaxation	APHA-3114C
26	Sodium, (Na)	mg/L	10.2	Not Specified	Not Specified	APHA-3120B
27	Potassium, (K)	mg/L	8.3	Not Specified	Not Specified	APHA-3120B
28	Zinc, (Zn)	mg/L	0.05	5	15	APHA-3120B
29	Phenolic compound, (C ₆ H ₅ OH)	mg/L	N.D.	0.001	0.002	APHA 5530-C
30	Sulphide, (H ₂ S)	mg/L	<0.5	0.05	No Relaxation	APHA 4500: (S ₂)-D
31	Chromium, (Cr)	mg/L	<0.01	Not Specified	Not Specified	APHA-3120B
32	Mineral Oil	mg/L	N.D.	0.5	No Relaxation	IS 3025 (Part-39)
33	Anionic Detergent, (MBAS)	mg/L	N.D.	0.2	1	APHA 5540-C
34	Cyanide, (CN)	mg/L	N.D.	0.05	No Relaxation	APHA 4500: (CN)-D
35	Pesticides	ug/L	N.D.	Not Specified	Not Specified	USEPA
36	Alachlor	ug/L	N.D.	20	Not Specified	USEPA-527
37	Aldrin	ug/L	N.D.	0.03	Not Specified	USEPA-508
38	Alpha- Endosulfan	ug/L	N.D.	0.4	Not Specified	USEPA-508
39	Alpha HCH	ug/L	N.D.	0.01	Not Specified	USEPA-508
40	Atrazine	ug/L	N.D.	2	Not Specified	USEPA-8141 A
41	Beta- Endosulfan	ug/L	N.D.	0.4	Not Specified	USEPA-508
42	Beta HCH	ug/L	N.D.	0.04	Not Specified	USEPA-508
43	Isoproturon	ug/L	N.D.	9	Not Specified	USEPA-532
44	Malathion	ug/L	N.D.	190	Not Specified	USEPA-8141 A
45	Methyl parathion	ug/L	N.D.	0.3	Not Specified	USEPA-8141 A
46	Sulphate- Endosulfan	ug/L	N.D.	0.4	Not Specified	USEPA-508
47	Total coliform	MPN/100ml	Absent	Shall Not Be Detectable		IS 1622
48	Escherichia coli	MPN/100ml	Absent	Shall Not Be Detectable		IS 1622

Remark:-N.D- Not Detectable.

*****End of Test Report*****

Page 2 of 2



Format No ETS/LAB/TR-09, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

For Enviro-Tech Services

AUTHORIZED SIGNATORY

Md Humraj
Quality Manager

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email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063



TEST REPORT

TEST REPORT NO.: ETS/1200-33/11/2021

DATE OF REPORT: 20.11.2021

WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S, NACOF, HIG.06.3RD FLOOR, AJMER
COMPLEX, M.P. NAGAR, ZONE-II, BHOPAL.
SITE ADDRESS: LEGACY WASTE SITE MAKHUPURA
AJMER (AJMER SMART CITY LIMITED).

Date of Sampling : 08.11.2021

Analysis Start Date : 10.11.2021

Analysis End Date : 12.11.2021

Sample ID No : 1200-33

Sampling Done By : ETS STAFF

Sampling Description : GROUND WATER

Sampling Location : VILLAGE PALIYABERA, AJMER - BOREWELL

Sampling Method : ETS/STP/WATER-02

Sample Quantity : 2.0 + 0.5 Ltr

Packing Condition : SEALED

Packed In : P.V.C. AND GLASS BOTTLE

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)		Test Method
				Desirable	Permissible	
1	Colour	Hazen	< 5.0	5	15	APHA 2120-B
2	Odour	...	Agreeable	Agreeable	Agreeable	APHA 2150-B
3	Taste	...	Agreeable	Agreeable	Agreeable	APHA 2160-C
4	pH	...	7.15	6.5 - 8.5	No Relaxation	APHA 4500-H+
5	Turbidity	NTU	<5.0	1	5	APHA 2130-B
6	Total Dissolved Solids, (TDS)	mg/L	970.0	500	2000	APHA 2540-C
7	Calcium, (Ca)	mg/L	177.9	75	200	APHA 3500:(Ca)-B
8	Magnesium, (Mg)	mg/L	58.4	30	100	APHA 3500:(Mg)-B
9	Total Alkalinity, (CaCO ₃)	mg/L	447.7	200	600	APHA 2320-B
10	Total Hardness, (CaCO ₃)	mg/L	710.4	200	600	APHA 2340-C
11	Chlorine (Residual)	mg/L	<0.02	0.2	1	APHA 4500:(Cl)-B
12	Iron, (Fe)	mg/L	0.09	0.3	No Relaxation	APHA-3120B
13	Chloride, (Cl)	mg/L	469.6	250	1000	APHA 4500:(Cl)-B
14	Sulphate, (SO ₄)	mg/L	114.8	200	400	APHA 4500:(SO ₄)-E
15	Nitrate, (NO ₃)	mg/L	8.7	45	No Relaxation	APHA 4500:(NO ₃)-B
16	Chromium, (Cr ⁺⁶)	mg/L	N.D	Not Specified	Not Specified	APHA 3500:(Cr)-B
17	Fluoride, (F)	mg/L	4.2	1	1.5	APHA 4500:(F)-D
18	Copper, (Cu)	mg/L	N.D	0.05	1.5	APHA 3120B
19	Lead, (Pb)	mg/L	N.D	0.01	No Relaxation	APHA-3120B
20	Aluminium, (Al)	mg/L	N.D	0.03	0.2	APHA-3120B
21	Arsenic, (As)	mg/L	N.D	0.01	0.05	APHA 3120B

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M. Humraj
Quality Manager

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ISO 9001/14001/45001

TEST REPORT

TEST REPORT NO.: ETS/1200-33/11/2021

DATE OF REPORT: 20.11.2021

WATER SAMPLE ANALYSIS REPORT

22	Cadmium, (Cd)	mg/L	N.D	0.003	No Relaxation	APHA 3120B
23	Manganese, (Mn)	mg/L	N.D	0.1	0.3	APHA-3120B
24	Boron, (B)	mg/L	N.D	0.5	1	APHA 4500:(B)-C
25	Mercury, (Hg)	ug/L	N.D	0.001	No Relaxation	APHA-3114C
26	Sodium, (Na)	mg/L	10.2	Not Specified	Not Specified	APHA-3120B
27	Potassium, (K)	mg/L	8.3	Not Specified	Not Specified	APHA-3120B
28	Zinc, (Zn)	mg/L	0.05	5	15	APHA-3120B
29	Phenolic compound, (C ₆ H ₅ OH)	mg/L	N.D.	0.001	0.002	APHA 5530-C
30	Sulphide, (H ₂ S)	mg/L	<0.5	0.05	No Relaxation	APHA 4500:(S ₂)-D
31	Chromium, (Cr)	mg/L	<0.01	Not Specified	Not Specified	APHA-3120B
32	Mineral Oil	mg/L	N.D.	0.5	No Relaxation	IS 3025 (Part-39)
33	Anionic Detergent, (MBAS)	mg/L	N.D.	0.2	1	APHA 5540-C
34	Cyanide, (CN)	mg/L	N.D.	0.05	No Relaxation	APHA 4500:(CN)-D
35	Pesticides	ug/L	N.D.	Not Specified	Not Specified	USEPA
36	Alachlor	ug/L	N.D.	20	Not Specified	USEPA-527
37	Aldrin	ug/L	N.D.	0.03	Not Specified	USEPA-508
38	Alpha- Endosulfan	ug/L	N.D.	0.4	Not Specified	USEPA-508
39	Alpha HCH	ug/L	N.D.	0.01	Not Specified	USEPA-508
40	Atrazine	ug/L	N.D.	2	Not Specified	USEPA-8141 A
41	Beta- Endosulfan	ug/L	N.D.	0.4	Not Specified	USEPA-508
42	Beta HCH	ug/L	N.D.	0.04	Not Specified	USEPA-508
43	Isoproturon	ug/L	N.D.	9	Not Specified	USEPA-532
44	Malathion	ug/L	N.D.	190	Not Specified	USEPA-8141 A
45	Methyl parathion	ug/L	N.D.	0.3	Not Specified	USEPA-8141 A
46	Sulphate- Endosulfan	ug/L	N.D.	0.4	Not Specified	USEPA-508
47	Total Coliform	MPN/100ml	Absent	Shall Not Be Detectable		IS 1622
48	Escherichia coli	MPN/100ml	Absent	Shall Not Be Detectable		IS 1622

Remark:-N.D- Not Detectable.

*****End of Test Report*****

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FOR ENVIRO-TECH SERVICES

For Enviro- Tech Services

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Quality Manager

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TEST REPORT

TEST REPORT NO.: ETS/1201-24/11/2021

DATE OF REPORT: 20.11.2021

AMBIENT AIR QUALITY MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/S, NACOF, HIG.06.3RD FLOOR, AJMER COMPLEX, M.P. NAGAR, ZONE-II, BHOPAL.
SITE ADDRESS: LEGACY WASTE SITE MAKHUPURA
AJMER(AJMER SMART CITY LIMITED)

Date of Monitoring : 08.11.2021

Analysis Start Date : 10.11.2021

Analysis End Date : 12.11.2021

Duration Of Monitoring : 08.11.2021 To 09.11.2021

Time Of Monitoring : 10.15 AM To 10:20 AM (CO for 1.0 Hrs.)

Sample ID No : 1201-24

Sampling Done By : ETS STAFF

Sampling Location : TROMMEL SITE AREA, N 26°23'2.136", E 74°40'40.44"

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR Ambient Temperature: 26.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀) + Fine Particulate Sampler (PM_{2.5})

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters, (PM ₁₀)	µg/m ³	80.0	For 24 Hrs.=100	IS 5182 (Part-23)
2	Particulate Matters, (PM _{2.5})	µg/m ³	44.0	For 24 Hrs.=60	ETS/STP/AIR-03
3	Sulphur Dioxide, (SO ₂)	µg/m ³	3.0	For 24 Hrs.=80	IS: 5182 (Part-2)
4	Nitrogen Dioxide, (NO ₂)	µg/m ³	16.0	For 24 Hrs.=80	IS: 5182 (Part-6)
5	Carbon Monoxide, (CO)	mg/m ³	0.2	For 8 Hrs.=2 / For 1 Hrs.=4	IS 5182 (Part-10)

*****End of Test Report*****

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TEST REPORT

TEST REPORT NO.: ETS/1201-26/11/2021

DATE OF REPORT:

20.11.2021

NOISE MONITORING REPORT

Name And Address of Customer : M/S, NACOF, HIG.06.3RD FLOOR, AJMER
COMPLEX, M.P. NAGAR, ZONE-II, BHOPAL.
SITE ADDRESS: LEGACY WASTE SITE MAKHUPURA
AJMER (AJMER SMART CITY LIMITED)

Date of Monitoring : 08.11.2021

Monitoring Start Date : 10.11.2021

Monitoring End Date : 12.11.2021

Duration Of Monitoring : 24 HOURS

Sample ID No : 1201-26

Monitoring Done By : ETS STAFF

Sampling Location : CARCASS DUMP AREA, N 26°23'4.872", E 74°40'40.548"

Sampling Method : ETS/STP/NOISE-01

Category Of Area : INDUSTRIAL AREA

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Day Time Noise Level	Leq :dB (A)	63.5	75	IS: 9989
2	Night Time Noise Level	Leq :dB (A)	35.8	70	IS: 9989

Remark: Day time is reckoned in between 06.00 A.M. and 10.00 P.M.
Night time is reckoned in between 10.00 P.M. and 06.00 A.M.

*****End of Test Report*****

Page 1 of 1



For Enviro- Tech Services

AUTHORIZED SIGNATORY
Quality Manager

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TEST REPORT

TEST REPORT NO: ETS/1201-27/11/2021

DATE OF REPORT:

20.11.2021

NOISE MONITORING REPORT

Name And Address of Customer : M/S, NACOF, HIG, 06.3RD FLOOR, AJMER
COMPLEX, M.P. NAGAR, ZONE-II, BHOPAL.
SITE ADDRESS: LEGACY WASTE SITE MAKHUPURA
AJMER (AJMER SMART CITY LIMITED)

Date of Monitoring : 08.11.2021

Monitoring Start Date : 10.11.2021

Monitoring End Date : 12.11.2021

Duration Of Monitoring : 24 HOURS

Sample ID No : 1201-27

Monitoring Done By : ETS STAFF

Sampling Location : TROMMEL SITE AREA, N 26°23'2.136", E 74°40'40.44"

Sampling Method : ETS/STP/NOISE-01

Category Of Area : INDUSTRIAL AREA

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Day Time Noise Level	Leq :dB (A)	55.2	75	IS: 9989
2	Night Time Noise Level	Leq :dB (A)	35.5	70	IS: 9989

Remark: Day time is reckoned in between 06.00 A.M. and 10.00 P.M.
Night time is reckoned in between 10.00 P.M. and 06.00 A.M.

*****End of Test Report*****

Page 1 of 1



For Enviro- Tech Services

Md Humraj
AUTHORIZED SIGNATORY
Quality Manager

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TEST REPORT

TEST REPORT NO.: ETS/1201-29/11/2021

DATE OF REPORT: 20.11.2021

SOIL SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S, NACOF, HIG, 06.3RD FLOOR, AJMER COMPLEX, M.P. NAGAR, ZONE-II, BHOPAL.
SITE ADDRESS: LEGACY WASTE SITE MAKHUPURA
AJMER(AJMER SMART CITY LIMITED).

Date of Sampling : 08.11.2021
Analysis Start Date : 10.11.2021
Analysis End Date : 12.11.2021
Sample ID No : 1201-29
Sampling Done By : ETS STAFF
Sampling Description : SOIL
Sampling Location : CARCASS DUMP AREA, N 26°23'5.556", E 74°40'40.584"
Sampling Method : ETS/STP/SOIL-01
Sample Quantity : 2.0 Kg.
Packing Condition : SEALED
Packed In : POLY BAG

S. No.	Test Parameter	Unit	Result	Test Method
1	Moisture Content	%	36.8	IS 4332 (Part-2)
2	Organic Carbon, (OC)	%	2.56	BS 1377 -3
3	pH	...	5.68	IS 2720 (Part-26)
4	Electrical Conductivity (EC)	µs/m	356.0	IS 14767
5	Total Nitrogen (N)	mg/kg	8.6	ETS/STP/SOIL-15
6	Phosphorus (PO ₄)	mg/kg	15.4	ETS/STP/SOIL-19
7	Potassium (K)	mg/kg	212.0	ETS/STP/SOIL-18
8	C/N Ratio	...	0.14	ETS/STP/SOIL
9	Arsenic, (As)	mg/kg	0.015	ETS/STP/SOIL-18
10	Cadmium, (Cd)	mg/kg	11.2	ETS/STP/SOIL-18
11	Chromium, (Cr)	mg/kg	15.7	ETS/STP/SOIL-18
12	Copper, (Cu)	mg/kg	5.6	ETS/STP/SOIL-18
13	Lead, (Pb)	mg/kg	2.5	ETS/STP/SOIL-18
14	Mercury, (Hg)	mg/kg	N.D	ETS/STP/SOIL-18
15	Nickel, (Ni)	mg/kg	16.57	ETS/STP/SOIL-18
16	Zinc, (Zn)	mg/kg	23.7	ETS/STP/SOIL-18

*****End of Test Report*****

Page 1 of 1

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Format No ETS/LAB/TR-12, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

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TEST REPORT

TEST REPORT NO.: ETS/1201-30/11/2021

DATE OF REPORT: 20.11.2021

SOIL SAMPLE ANALYSIS REPORT

Name And Address of Customer

: M/S, NACOF, HIG.06.3RD FLOOR, AJMER
 COMPLEX, M.P. NAGAR, ZONE-II, BHOPAL.
 SITE ADDRESS: LEGACY WASTE SITE MAKHUPURA
 AJMER(AJMER SMART CITY LIMITED).

Date of Sampling

: 08.11.2021

Analysis Start Date

: 10.11.2021

Analysis End Date

: 12.11.2021

Sample ID No

: 1201-30

Sampling Done By

: ETS STAFF

Sampling Description

: SOIL

Sampling Location

: FRESH WASTE DUMP AREA, N 26°23'20.244", E 74°40'51.318"

Sampling Method

: ETS/STP/SOIL-01

Sample Quantity

: 2.0 Kg.

Packing Condition

: SEALED

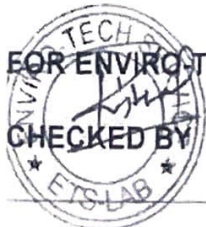
Packed In

: POLY BAG

S. No.	Test Parameter	Unit	Result	Test Method
1	Moisture Content	%	31.2	IS 4332 (Part-2)
2	Organic Carbon, (OC)	%	2.13	BS 1377 -3
3	pH	...	6.12	IS 2720 (Part-26)
4	Electrical Conductivity (EC)	µs/m	341.0	IS 14767
5	Total Nitrogen (N)	mg/kg	7.1	ETS/STP/SOIL-15
6	Phosphorus (PO ₄)	mg/kg	13.7	ETS/STP/SOIL-19
7	Potassium (K)	mg/kg	201.0	ETS/STP/SOIL-18
8	C/N Ratio	...	0.17	ETS/STP/SOIL
9	Arsenic, (As)	mg/kg	0.011	ETS/STP/SOIL-18
10	Cadmium, (Cd)	mg/kg	9.13	ETS/STP/SOIL-18
11	Chromium, (Cr)	mg/kg	8.45	ETS/STP/SOIL-18
12	Copper, (Cu)	mg/kg	3.81	ETS/STP/SOIL-18
13	Lead, (Pb)	mg/kg	1.87	ETS/STP/SOIL-18
14	Mercury, (Hg)	mg/kg	N.D	ETS/STP/SOIL-18
15	Nickel, (Ni)	mg/kg	12.4	ETS/STP/SOIL-18
16	Zinc, (Zn)	mg/kg	18.7	ETS/STP/SOIL-18

*****End of Test Report*****

Page 1 of 1



Format No ETS/LAB/TR-12, Issue No. 05, Date 01.04.2019, Amd No. 04 Date 01.04.2019

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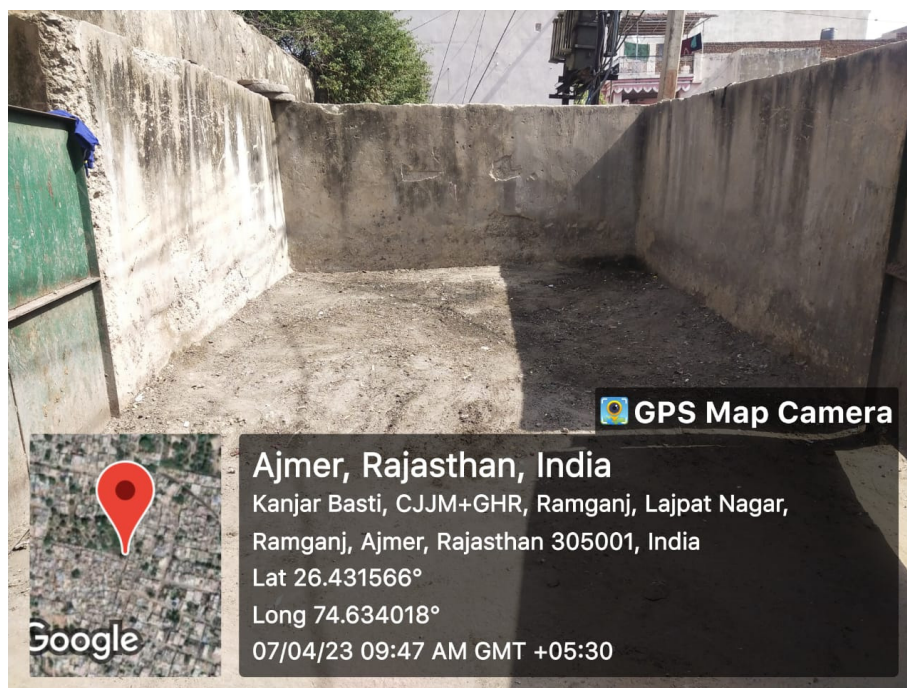
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ANNEXURE – 7



ANNEXURE – 8



